

**ORISSA HIGH COURT****FILING REPORT AS ON :02/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
1	D-BLAPL/9768/2025	BULU @ PRADEEP SETHI VS STATE OF ODISHA	ANANTA BALLAV SATAPATHY VS	AUL /17 /2025 ) //	AOR20220001030C202500002
2	D-BLAPL/9770/2025	SAPTAM BAGARTY VS STATE OF ODISHA	MOHAN BAG VS	PUINTALA /69 /2024 ) //	AOR20240000323C202500010
3	D-BLAPL/9771/2025	SUSHANTA BISWAL VS STATE OF ODISHA	JAGABANDHU SAHU VS	DEOGAON /66 /2025 ) //	
4	D-BLAPL/9778/2025 BLAPL/3575/2025	SUBHRAKANTA DAS @ CHINTU VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	JARAPADA /206 /2024 CIVIL JUDGE (J.D.)-CUM-JMFC,BANARPAL(Anugul ) GR/0000809/2024	
5	D-BLAPL/9781/2025	RAKESH KISAN VS STATE OF ODISHA	SWARAJ PATEL VS	BARGAON /5 /2024 ) //	AOR20220000246C202500020
6	D-BLAPL/9782/2025	SAROJ KUMAR SETHI @ NAYA VS STATE OF ODISHA	AJAYA KUMAR ROUT VS	BALASORE SADAR /36 /2025 ) //	
7	D-BLAPL/9783/2025	ADHIKARI MAHAKUD VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 ) //	
8	D-BLAPL/9785/2025 BLAPL/3590/2025	LIPU @ LIPUN SETHI VS STATE OF ODISHA	GOURAV MOHANTY VS	TIGIRIA /226 /2023 J.M.F.C., TIGIRIA(Cuttack) CT/0000221/2023	
9	D-BLAPL/9787/2025	BANTI @ ASHIT RANJAN NAYAK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /147 /2025 ) //	AOR20220001648C202500041
10	D-BLAPL/9788/2025	SHABNAM KHATOON @ ANGURI VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	PLANTSITE /127 /2025 ) //	
11	D-BLAPL/9789/2025	SANGRAM DIGAL VS STATE OF ODISHA	DIBYA CHARAN SWAIN VS	/ /0 ) //	

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12	D-BLAPL/9790/2025	SAGAR NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	KORAPUT TOWN /29 /2025 () //	
13	D-BLAPL/9791/2025	PRASHANT NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /52 /2025 () //	
14	D-BLAPL/9802/2025	DEEPAK SETHY VS STATE OF ODISHA	SOUMYA SEKHAR PARIDA VS	PARJANG /67 /2025 () //	
15	D-BLAPL/9803/2025 BLAPL/3596/2025	UTTAM MAJHI VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KEGAON /295 /2024 ADDL.DISTRICT JUDGE,DHARAMGARH(Kalahandi) CT/0000016/2025	
16	D-BLAPL/9804/2025 BLAPL/3597/2025	PADLAM HANTAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	CHITRAKONDA /71 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri ) Spl/0000118/2023	
17	D-BLAPL/9806/2025	PRADYUMNA MOHAPATRA @ PRADYUMN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	/ /0 () //	
18	D-BLAPL/9807/2025	SANTOSH JENA VS STATE OF ODISHA	DR. NIRANJAN SWAIN VS	BELLAGUNTHA /161 /2025 () //	
19	D-BLAPL/9808/2025	MITHUN HATI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /54 /2025 () //	
20	D-BLAPL/9816/2025	ARUN KUMAR SAHOO VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 () //	
21	D-BLAPL/9819/2025	SUMANT KUMAR VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //	
22	D-BLAPL/9821/2025	MIRAJUL SK. VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 () //	
23	D-BLAPL/9822/2025	LAXMINARAYAN BEHERA @ CHAGALA	BHABANI SHANKAR DASPARIDA	SATYABADI /207 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/9823/2025	AJIT NAYAK	SARAT KUMAR JENA	AMBABHONA /46 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/9830/2025	RABI BHOI	SANDIPAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(EXCISE)		//	
26	D-BLAPL/9831/2025	SK SAHEB ALLI @ SAIF ALLI	KULDEEP MOHANTY	KHANTAPADA /342 /2024	AOD20240000012C202500068
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/9835/2025	CHANDAN @ GUGUNI @ ARJUN DAS	ANUGRAHA NARAYAN SAMANTRAY	BIRIDI PS /238 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/9839/2025	NAZIA	RAJIB LOCHAN PATTNAIK	KORAPUT GRPS /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/9841/2025	SANJAY KAHAR @ SANAY	RAJIB LOCHAN PATTNAIK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/9842/2025	NARGISH	RAJIB LOCHAN PATTNAIK	KORAPUT GRPS /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9843/2025	ASRAF ALLI	RAJIB LOCHAN PATTNAIK	KORAPUT GRPS /6 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9845/2025	MANIK SISA	RAJIB LOCHAN PATTNAIK	MACHHKUND /21 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9848/2025	ROHIT KUMAR	RAJIB LOCHAN PATTNAIK	RAYAGADA G.R.P. /16 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9850/2025	HIMANSHU SETHY @ HIMANSU SETHI	PARTHA SARATHI DAS	KEONJHAR TOWN /142 /2025	AOD20240000364C202500050
		VS	VS	()	

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35	D-BLAPL/9853/2025	STATE OF ODISHA MAHESWAR SAMAL VS	PRAVASH CHANDRA JENA VS	// KHANTAPADA /38 /2021 ()	
36	D-BLAPL/9855/2025	STATE OF ODISHA JAGADISH PARABHUE VS	MANAS KUMAR CHAND VS	// KESINGA /36 /2024 ()	
37	D-BLAPL/9857/2025	STATE OF ODISHA SATYA SHREENATH PATRA @ CHUMI VS	PRATIK NAYAK VS	// RAJKANIKA /117 /2025 ()	
38	D-BLAPL/9864/2025	STATE OF ODISHA TUNA BHOI VS	AMITAV TRIPATHY VS	// MANAMUNDA /319 /2024 ()	
39	D-BLAPL/9866/2025	STATE OF ODISHA MANAB BAG VS	SANJIB KUMAR BHANJADEO VS	// JONK /200 /2023 ()	
40	D-BLAPL/9869/2025	STATE OF ODISHA JANARDAN NAHAK VS	SANJIB KUMAR BHANJADEO VS	// / /0 ()	
41	D-BLAPL/9870/2025	STATE OF ODISHA JAGANNATH DURU VS	JUGALA KISHORE PANDA VS	// CHITRAKONDA /178 /2023 ()	
42	D-BLAPL/9873/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// BHUBAN /382 /2024 ()	AOR20220001245C202500016
43	D-BLAPL/9874/2025	STATE OF ODISHA BIKU @ TAPAN DAS VS	KHUSBU PANIGRAHI VS	// KHANTAPADA /342 /2024 ()	AOR20220002787C202500036
44	D-BLAPL/9876/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// BHUBAN /409 /2024 ()	AOR20220001245C202500018
45	D-BLAPL/9878/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KAMAKHYANAGAR /514 /2024 () //	AOR20220001245C202500017

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46	D-BLAPL/9879/2025	DAS RABI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BERHAMPUR TOWN /53 /2025 () //	AOR20220001558C202500067
47	D-BLAPL/9882/2025	NARENDRA SINGH @ MANTU SINGH VS STATE OF ODISHA	DIBYA PRAKASH MISHRA VS	KULABIRA /272 /2024 () //	AOR20220002454C202500039
48	D-BLAPL/9895/2025	NIRAD @ NIRAJ CHHURA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JONK /200 /2023 () //	
49	D-BLAPL/9897/2025	TRINATH BEHERA @ GAYA BEHERA VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	GOLANTHARA (BERHAMPUR) /106 /2025 () //	AOR20220001207C202500044
50	D-BLAPL/9898/2025	VISHNU GOPAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	//0 () //	
51	D-BLAPL/9900/2025	DHIRAJ KUMAR NAYAK @ DHIRAJ KUMAR NAHAKJYOTIRMAYA SAHOO VS STATE OF ODISHA	VS	KABISURYANAGAR /703 /2024 () //	
52	D-BLAPL/9902/2025	SAGAR PAHAN @ BABU PAHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /198 /2025 () //	
53	D-BLAPL/9904/2025	BIDYABHUSAN BAGH @ RAJA VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /386 /2022 () //	
54	D-BLAPL/9905/2025	T. LAXMAN REDDY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /295 /2024 () //	
55	D-BLAPL/9906/2025	A. RAMAYA PATRA @ A. RAMEYA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PURUSHOTTAMPUR /286 /2024 () //	
56	D-BLAPL/9908/2025	MASID KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BALUGAON P.S. /68 /2025 () //	
57	D-BLAPL/9910/2025	CHAND MAHAMMAD	BIKRAM RATH	TIGIRIA /48 /2022	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/9920/2025	SWAPNA @ CHANDRAMA KHILLO	ASIT KUMAR JENA	MATHILI /155 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/9921/2025	KISHORE TAKRI	ASIT KUMAR JENA	MOTU /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/9922/2025	HIRAMAL NAIK	PRASANTA KUMAR JENA	KARLAPAT /31 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/9923/2025	MANGALSAI SABAR	JIBAN RANJAN DASH	KEGAON /5 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/9926/2025	SILENDRA RANJAN BEHERA	SURYAKANTA DWIBEDI	SARANGADA /8 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/9930/2025	NAKHIA PRADHAN	BIRAJA PRASAD NANDA	TALCHER TOWN /138 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/9931/2025	CHANDRAKANTA PRADHAN	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/9933/2025	ARABINDA DEHURY	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/9935/2025	RAJU EKKA	DHIRENDRA KUMAR MOHAPATRA	SUNDARGARH SADAR /338 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/9937/2025	SURESH CHOUDHURY @ TAKLU	BISWAJIT NAYAK	SECTOR-7 /126 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-BLAPL/9938/2025	PINTUNA PRADHAN @ KANHA	GYANA RANJAN DHAL	LAXMISAGAR P.S. /89 /2025	
		VS	VS	()	

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69	D-BLAPL/9944/2025	STATE OF ODISHA BABUL BARAL VS	SANKET KANUNGO VS	// INDUSTRIAL ESTATE PS /18 /2025 ()	
70	D-BLAPL/9947/2025	STATE OF ODISHA NARENDRA MEHER VS	AMLAN SHAKTI PAUL VS	// DHANUPALI /64 /2025 ()	
71	D-BLAPL/9949/2025	STATE OF ODISHA AJU @ CHENTI @ CHATURBHUJA NAIK VS	BHARAT JALLI VS	// TELKOI /35 /2023 ()	AOD20240000581C202500035
72	D-BLAPL/9951/2025	STATE OF ODISHA RANJIT NAYAK VS	PRASANTA KUMAR JENA VS	// PLANTSITE /263 /2016 ()	
73	D-BLAPL/9956/2025	STATE OF ODISHA DILLIP NAYAK @ DILLIP NAIK VS	SURYAKANTA DWIBEDI VS	// BHUBAN /410 /2024 ()	AOR20220001245C202500019
74	D-BLAPL/9959/2025	STATE OF ODISHA SAJID WARSI VS	SUSANTA SEKHAR PARIDA VS	// BARBIL /39 /2025 ()	
75	D-BLAPL/9965/2025	STATE OF ODISHA HADIBANDHU JENA @ HADIA @ SONU VS	NALINI KANTA SAHOO VS	// BEGUNIA P.S. /191 /2013 ()	
76	D-BLAPL/9966/2025	STATE OF ODISHA RAMA @ RAMA CHANDRA RAUT VS	BISHNU PRASAD PRADHAN VS	// BALUGAON P.S. /151 /2022 ()	
77	D-BLAPL/9969/2025	STATE OF ODISHA ABID KHAN VS	BISWAJIT MOHANTY VS	// KHALLIKOTE /935 /2024 ()	
78	D-BLAPL/9970/2025	STATE OF ODISHA SAMUEL CYRIL LAKRA VS	SOUMYA RANJAN DAS VS	// SECTOR-3 /291 /2024 ()	
79	D-BLAPL/9972/2025	STATE OF ODISHA SK. MAJHAR VS	RANJAN KUMAR NAYAK VS	// JHARSUGUDA /19 /2025 ()	
		STATE OF ODISHA		//	

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80	D-BLAPL/9973/2025	CHAKRADHAR DAS VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	JALESWAR /37 /2025 () //	
81	D-BLAPL/9976/2025	GOPARANJAN PRUSTI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	PATNAGARH /176 /2024 () //	
82	D-BLAPL/9977/2025	GOPARANJAN PRUSTI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	LATHOR /143 /2024 () //	
83	D-BLAPL/9979/2025	GOPARANJAN PRUSTI VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	PATNAGARH /208 /2024 () //	
84	D-BLAPL/9982/2025	AKHTAR HUSSAIN KHAN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	KEONJHAR TOWN /142 /2025 () //	
85	D-BLAPL/9983/2025	BAPUN @ SATYAJIT MAJHI VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BASUDEVPUR /56 /2023 () //	
86	D-BLAPL/9984/2025	DEBADAS PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	/ /0 () //	
87	D-BLAPL/9985/2025	DUKHABANDHU MAHAPATRA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MAHABIROD /177 /2024 () //	
88	D-BLAPL/9986/2025	MIHIR PRADHAN @ MIHIRA PRADHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PATTAPUR (DIGAPAHANDI) /152 /2025 () //	
89	D-BLAPL/9987/2025	PURNA CHANDRA BHARASAGAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //	
90	D-BLAPL/9989/2025	PRAKASH PRADHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 () //	
91	D-BLAPL/9991/2025	SARATHI KAR	DIBYAJYOTI SAHOO	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-BLAPL/9993/2025	AMIT KUMAR SAHA	SOUMYA RANJAN DAS	SECTOR-3 /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-BLAPL/9995/2025	SAMUEL CYRIL LAKRA	SOUMYA RANJAN DAS	SECTOR-19 /209 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-BLAPL/9999/2025	SAMUEL CYRIL LAKRA	SOUMYA RANJAN DAS	SECTOR-3 /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-BLAPL/10002/2025	TANTIPAL PANAKA	TUKUNA KUMAR MISHRA	DABUGAM /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-BLAPL/10006/2025	GOKUL PRADHAN	JAYADEBA BEHERA	BANAPUR P.S. /64 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-BLAPL/10008/2025	SUBASH ROURAY	JAYADEBA BEHERA	BANAPUR P.S. /232 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-BLAPL/10013/2025	JAYA GHADAI	BIJAY KUMAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-BLAPL/10014/2025	SAMUEL CYRIL LAKRA	SOUMYA RANJAN DAS	JHIRPANI P.S. /182 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-BLAPL/10017/2025	SAMUEL CYRIL LAKRA	SOUMYA RANJAN DAS	SECTOR-7 /243 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-BLAPL/10018/2025	KUNDAN SAHA @ SAH	BHARAT BHUSAN ROURAY	SECTOR-15 /136 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-BLAPL/10019/2025	PRADEEP JENA	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /303 /2024	
		VS	VS	()	

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103	D-CMAPL/13277/2025	STATE OF ODISHA SASANKA SEKHAR BHUYAN VS DHIRENDRA KUMAR RATH	BISWAJIT PATTANAYAK VS	// // ()	
104	D-CMP/13011/2025 CMP/495/2025	YOGESH AGARWAL VS SOGARA KHATUN	ABHISEK KEJRIWAL VS	// // CIVIL JUDGE (JD),1ST COURT,CUTTACK(Cuttack)	
105	D-CMP/13049/2025	BIMALA DEVI PASSARY VS SURENDRA AGARWAL	MAHESWAR MOHANTY VS	// ()	CMA/000048/2024
106	D-CMP/13053/2025	BIMALA DEVI PASSARY VS BINOD AGARWAL	MAHESWAR MOHANTY VS	// ()	
107	D-CMP/13057/2025	BIMALA DEVI PASSARY VS M/S. UTKAL STEELS LTD., ROURKELA	MAHESWAR MOHANTY VS	// ()	
108	D-CMP/13126/2025	SANTOSH KUMAR TRIPATHY VS M/S. SHREE JAGANNATH HANDLOOM PVT.LTD.	PRASANNA KUMAR MISHRA VS	// ()	
109	D-CMP/13164/2025	UMAKANTA ACHARYA VS NIBEDITA BOSE	DWARIKA PRASAD MOHANTY VS	// ()	
110	D-CMP/13264/2025	ANUP KUMAR MOHANTY VS EXECUTIVE ENGINEER, ELECTRICAL DIVISION, CESU, BBSR	PRABIR KUMAR RAY VS	// ()	
111	D-CMP/13278/2025	GANJAM URBAN TRANSPORT SERVICES LTD.(GUTSMA) VS PAIDISETTY ANIL KUMAR	SMANON KUMAR PANDA VS	// ()	
112	D-CMP/13289/2025	GANJAM URBAN TRANSPORT SERVICES LTD.(GUTSMA) VS PAIDISETTY ANIL KUMAR	SMANON KUMAR PANDA VS	// ()	
113	D-CMP/13302/2025	GANJAM URBAN TRANSPORT SERVICES LTD.(GUTSMA) VS PAIDISETTY ANIL KUMAR	SMANON KUMAR PANDA VS	// ()	

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114	D-CMP/13355/2025	BALAKRUSHNA POI VS KARUNAKAR POI	DWARIKA PRASAD MOHANTY VS	// 0 //	
115	D-CMP/13359/2025	GURUPRASAD SAHOO VS PRAVAT KUMAR SAHOO	SOURAV SUMAN BHUYAN VS	// 0 //	
116	D-CONTC/13012/2025	DR. LOPAMUDRA NANDA VS ASWATHY S., IAS	ADV. VS	// 0 //	
117	D-CONTC/13023/2025	B.BIPIN PRADHAN VS Y.B.KHURANIA,IPS	ADV. VS	// 0 //	
118	D-CONTC/13031/2025	GOUTAM RAKSHIT VS SABYASACHI PANDA,SUB-COLLECTOR,JHARSUGUDA	ADV. VS	// 0 //	
119	D-CONTC/13035/2025	GOUTAM RAKSHIT VS SABYASACHI PANDA,SUB-COLLECTOR,JHARSUGUDA	ADV. VS	// 0 //	
120	D-CONTC/13038/2025	PRAKASH CHANDRA PATRA VS AUROBINDA AGRAWAL, SECRETARY HIGHER EDUCATION DEPTT.	ADV VS	// 0 //	AOD20240000311C202500027
121	D-CONTC/13039/2025	GOUTAM RAKSHIT VS SABYASACHI PANDA,SUB-COLLECTOR,JHARSUGUDA	ADV. VS	// 0 //	
122	D-CONTC/13044/2025	SUDARSAN NAYAK VS ASHWINI KUMAR NAYAK,TAHASILDAR	ADV. VS	// 0 //	
123	D-CONTC/13046/2025	DR.BANAMALI MOHANTY VS ARAVIND AGARAWAL,IAS	PRADEEP KUMAR DAS VS	// 0 //	
124	D-CONTC/13050/2025	KRUSHNA CHANDRA BHOI VS BISWARANJAN ACHARYA,AO,ADVOCATE GENERAL,ODISHA,CUTTACK	ADV. VS	// 0 //	
125	D-CONTC/13058/2025	BIJAYALAXMI SATPATHY	ADV.	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		SHALINI PANDIT, IAS		//	
126	D-CONTC/13069/2025	SANTOSH KUMAR KAR	ADV.	//	
		VS	VS	0	
		ANSHUMAN SAHOO,STAMP COLLECTOR CUM SUB REGISTRAR,PIPILI		//	
127	D-CONTC/13089/2025	SANDHYARANI DASH	ADV	//	AOR20220001600C202500032
		VS	VS	0	
		ANU GARG, I.A.S., ADDITIONAL CHIEF SECY, DEPTT. OF WATER RESOURCES.		//	
128	D-CONTC/13094/2025	PRABIR KU.DAS		//	
		VS	VS	0	
		ASWATHY S., IAS		//	
129	D-CONTC/13099/2025	JADUMANI BISOI	ADV.	//	
		VS	VS	0	
		N.R.PRADHAN,GENERAL MANAGER,FCI,BBSR,KHURDA		//	
130	D-CONTC/13102/2025	PRASHANNA KUMAR SAHU	ADV.	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH,IAS		//	
131	D-CONTC/13105/2025	DUKHABANDHU ORAM	ADV.	//	
		VS	VS	0	
		DEO RANJAN KUMAR SINGH, IAS		//	
132	D-CONTC/13106/2025	KHIROD CHANDRA THAPA	ADV.	//	
		VS	VS	0	
		DEO RANJAN KUMAR SINGH, IAS		//	
133	D-CONTC/13107/2025	GHANA SHYAM SAHU	ADV.	//	
		VS	VS	0	
		DEO RANJAN KUMAR SINGH, IAS		//	
134	D-CONTC/13122/2025	USHAT KUMBHAR	ADV.	//	
		VS	VS	0	
		RAJESH PRABHAKAR PATIL,IAS		//	
135	D-CONTC/13125/2025	BHHAGWAT BHADRA	PRADIP KUMAR DHAL	//	
		VS	VS	0	
		PRASANTA KUMAR PARIDA,CONTROLLER OF EXAMINATIONS,COUNCIL OF HIGHER SECONDARY EDUCATION,BBSR		//	
136	D-CONTC/13128/2025	HEMANTA KUMAR ROUT	ADV.	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :02/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
137	D-CONTC/13129/2025	SARAT KUMAR MALLICK,PRINCIPAL,VYASANGAR AUTONOMOUS COLLEGE,JAJPUR SITARAM PATI VS SHALINI PANDIT, IAS	ADV. VS	// // 0 //	
138	D-CONTC/13136/2025	CHHATRAPATI MAJHI VS JAYADEV PRADHANI,ORS	ADV. VS	// 0 //	
139	D-CONTC/13138/2025	SARASWATI MAJHI VS JAYADEV PRADHANI,ORS	ADV. VS	// 0 //	
140	D-CONTC/13156/2025	SASMITA NANDA VS SHALINI PANDIT, IAS	PRASANTA KUMAR TRIPATHY VS	// 0 //	
141	D-CONTC/13158/2025	SUNIL CHOWDHURY VS RAJESH PRABHAKAR PATIL,IAS	ADV. VS	// 0 //	
142	D-CONTC/13184/2025	SUBASINI BARIK VS DINABANDHU SAHU,ACCOUNTANT GENERAL,BBSR,KHURDA	ADV. VS	// 0 //	
143	D-CONTC/13189/2025	GANESH PRASAD BEHERA VS PRIYA RANJAN BEHERA,SUPERINTENDING ENGINEER,JEYPORE,ODISHA	ADV. VS	// 0 //	
144	D-CONTC/13192/2025	DR. DAMODAR PANDA VS SABITA ACHRYA,VICE CHANCELLOR,UTKAL UNIVERSITY,BBSR,KHURDA	BIBHUTI KESHARI BISWAL VS	// 0 //	
145	D-CONTC/13196/2025	ASWINI KUMAR SENAPATI VS ANU GARG,IAS	ADV. VS	// 0 //	
146	D-CONTC/13197/2025	BASANTA BISWAL VS RAJESH PRAVAKAR PATIL,IAS	ADV. VS	// 0 //	
147	D-CONTC/13199/2025	NARAYAN SUKLA VS SUBHA SARMA,IAS	ADV. VS	// 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CONTC/13214/2025	DR.PRAKASH KUMAR MOHAPATRA VS K.MURUGESAN,IFS	ADV. VS	// 0 //	
149	D-CONTC/13217/2025	DEBENDRA NATH NAYAK VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
150	D-CONTC/13220/2025	ASHOK KUMAR BEHERA VS VIR VIKRAM YADAV,IAS	ADV. VS	// 0 //	
151	D-CONTC/13222/2025	JAGABANDHU DASH VS NIRANJAN SAHOO,DISTRICT EDUCATION OFFICER,ANGUL	ADV. VS	// 0 //	
152	D-CONTC/13228/2025	DR.SANJAY KUMAR MOHANTY VS PRADIP DEY,DIRECTOR,ICAR	AKASH ACHARYA VS	// 0 //	
153	D-CONTC/13237/2025	PRAMOD SAHU VS SHGP SINGH,DIRECTOR GENERAL CRPF,CGO COMPLEX,LODHI ROAD,NEW DELHI	ADV. VS	// 0 //	
154	D-CONTC/13276/2025	SANYASHI MOHAPATRA VS SURATH KUMAR ROUT,OAS	ADV. VS	// 0 //	
155	D-CONTC/13284/2025	PRADEEP KUMAR RAY VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
156	D-CONTC/13288/2025	RANJAN KUMAR SAMAL VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
157	D-CONTC/13293/2025	SURESH CHANDRA SAHOO VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
158	D-CONTC/13300/2025	PRAVATI PRADHAN VS SHALINI PANDIT, IAS	ADV. VS	// 0 //	
159	D-CONTC/13304/2025	ABTAR SINGH	ADV.	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
160	D-CONTC/13310/2025	DEO RANJAN KUMAR SINGH, IAS PRATIK SRICHANDAN	ABHILASH MISHRA	//	
		VS	VS	()	
161	D-CRLA/9775/2025	ARUN KUMAR SADANGI,IPS PIKA@SANJIB BAG	JAGABANDHU SAHU	//	BOLANGIR SADAR /226 /2020
		VS	VS	()	
162	D-CRLA/9813/2025	STATE OF ODISHA SIBARAM SAHU	JUGALA KISHORE PANDA	//	SAMBALPUR VIGILANCE /24 /2011
		VS	VS	()	
163	D-CRLA/9834/2025	STATE OF ODISHA(VIG.) BIJAY LAXMI DASH	JUGALA KISHORE PANDA	//	BHUBANESWAR VIGILANCE /16 /2006
		VS	VS	()	
164	D-CRLA/9849/2025	STATE OF ODISHA(VIG.) SAMARU NAIK	JUGALA KISHORE PANDA	//	TARBHA /341 /2024
		VS	VS	()	
165	D-CRLA/9852/2025	STATE OF ODISHA MOKIM KHAN	MANAS KUMAR CHAND	//	RAMACHANDRAPUR /349 /2024
		VS	VS	()	
166	D-CRLA/9856/2025	STATE OF ODISHA BHASKAR SASMAL	MANAS KUMAR CHAND	//	BOLAGARH P.S. /59 /2025
		VS	VS	()	
167	D-CRLA/9872/2025	STATE OF ODISHA DHANURJAY HARIJAN	SANGRAM KESHARI ROUT	//	NABARANGAPUR TOWN /217 /2017
		VS	VS	()	
168	D-CRLA/9881/2025	STATE OF ODISHA BHISMA JANI	SANGRAM KESHARI ROUT	//	DABUGAM /52 /2022
		VS	VS	()	
169	D-CRLA/9888/2025	STATE OF ODISHA BAHAN KHATEI	KEDAR CHANDRA SARANGI	//	FATEGARH /178 /2019
		VS	VS	()	
170	D-CRLA/9890/2025	STATE OF ODISHA BISWANATH SAHOO	DEEPAK KU SAHOO	//	PATTAMUNDAI /244 /2016
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-CRLA/9894/2025	STATE OF ODISHA SINGANA KALAKA VS	S.S.RAY (2) VS	// BISSAMCUTTACK /72 /2015 ()	
172	D-CRLA/9896/2025	STATE OF ODISHA MILAN KHADIA VS	SURYAKANTA DWIBEDI VS	// SASON /257 /2022 ()	
173	D-CRLA/9901/2025	STATE OF ODISHA UPENDRA SUNA @ UPENDRA @ DAU SUNA VS	SURYAKANTA DWIBEDI VS	// PAIKMAL /84 /2023 ()	
174	D-CRLA/9903/2025	STATE OF ODISHA SAMIR ROUT VS	SONITA BISWAL VS	// ATHGARH /99 /2011 ()	
175	D-CRLA/9961/2025	STATE OF ODISHA JITESH KUMAR SAHU VS	BIJAYA KUMAR RAGADA VS	// SASON /166 /2019 ()	
176	D-CRLMA/9997/2025	STATE OF ODISHA SK. SADIRUDDIN VS	ADITI HOTA VS	// SPECIAL CRIME UNIT /16 /2023 ()	
177	D-CRLMC/9766/2025	STATE OF ODISHA KSHIRODA KUMAR SATAPATHY @ KSHIROD VS	MANOJ PANIGRAHI VS	// // ()	AOR20220001665C202500023
178	D-CRLMC/9769/2025 CRLMC/1316/2025	STATE OF ODISHA SUTU@SUKANTA KUMAR MAJHI@SUKANTI MAJHIRITA SINGH VS	VS VS	// TOMKA /59 /1999 J.M.F.C.,JAJPUR ROAD(Jajapur ) GR/0000537/1999	
179	D-CRLMC/9776/2025	STATE OF ODISHA DR. LAKSHMAN BEHERA VS	VS VS	// BALASORE TOWN /52 /2021 ()	
180	D-CRLMC/9784/2025	STATE OF ODISHA DHUSASAN GOCHHAYAT @ DHUSA GOCHHAYAT VS	SARADA PRASAD DASH VS	// RAMACHANDI /14 /2012 ()	
181	D-CRLMC/9786/2025	STATE OF ODISHA PRAKASH MUDULI VS	SARADA PRASAD DASH VS	// RAMACHANDI /14 /2012 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-CRLMC/9795/2025	NARASINGH BHUYAN @ NARAHARI BHUYAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	RAYAGADA /63 /2008 () //	AOR20220001631C202500091
183	D-CRLMC/9797/2025	BAPUNA @ BISWARANJAN SAHOO VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MARKAT NAGAR /144 /2023 () //	
184	D-CRLMC/9798/2025	PUSPANJALI BHOI VS ANJALI PAHADI	JYOTIRMOY MOHAPATRA VS	/ /0 () //	
185	D-CRLMC/9809/2025	SAHANA ZAMAL VS STATE OF ODISHA(VIG.)	UMA CHARAN MISHRA VS	CUTTACK VIGILANCE /73 /2016 () //	
186	D-CRLMC/9820/2025	ARUN KUMAR MOHANTY VS STATE OF ODISHA	MOHIT AGARWAL VS	KHANDAGIRI P.S. /424 /2023 () //	
187	D-CRLMC/9824/2025	DAMBURU BINDHANI VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KODINGA /194 /2016 () //	
188	D-CRLMC/9826/2025	BHARAT BHUSAN BISHI VS STATE OF ODISHA	PURNA CHANDRA BEHERA VS	/ / () //	AOR20220002667C202500003
189	D-CRLMC/9829/2025	RAJU SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	MANAMUNDA /123 /2014 () //	
190	D-CRLMC/9840/2025	SARBESWAR DASH@BAPI VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	PHULBANI TOWN /49 /2023 () //	
191	D-CRLMC/9860/2025	AMAR NATH VS STATE OF ODISHA	ANWESHA MISHRA VS	HINDOL /171 /2023 () //	
192	D-CRLMC/9865/2025	RANJAN KUMAR JENA @ RANJAN JENA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /139 /2017 () //	AOD20240000242C202500051
193	D-CRLMC/9877/2025	RADHASHYAM CHANDOLIA @ RADHASHYAM CHANDOLIA VS STATE OF ODISHA	DEENDRA NATH RAJPUT VS	KUMBHARAPARA /33 /2020 () //	AOR20220001558C202500069

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-CRLMC/9885/2025	SWARAJYA KUMAR PRADHAN @ SWARAJYA PRADHAN	BIJAYA DASH	ASKA /19 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-CRLMC/9907/2025	NABAGHANA JENA	ASHOK KUMAR BEHERA	/ /0	
		VS	VS	()	
		CHOLAMANDALAM INVESTMENT AND FINANACIAL CO. LTD.,JAJPUR		//	
196	D-CRLMC/9915/2025	MANASI DAS	DEBASHIS NANDA	JATNI P.S. /372 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-CRLMC/9927/2025	RAJESH MOHANANDA@MAHANANDIA	SABYASACHI MISHRA	JEYPORE MAHILA /131 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-CRLMC/9929/2025	KAILASH SWAIN	DIPTI RANJAN SWAIN	KENDRAPARA SADAR /71 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-CRLMC/9940/2025	SURENDRA KUMAR SAHU	DEVASHIS PANDA	ROURKELA VIGILANCE /4 /2021	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
200	D-CRLMC/9942/2025	SANTOSH KUMAR DARJEE	BIJAYA KUMAR RAGADA	SAMBALPUR VIGILANCE /9 /2022	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
201	D-CRLMC/9945/2025	PRAHALLAD CHANDRA MALLICK	SHAKTI PRASAD RATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-CRLMC/9950/2025	SIBARAM SWAIN @ SIBA	LAMBODOR ACHARI	BHANJANAGAR /296 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-CRLMC/9955/2025	CHANDAN SAHOO	HAREKRUSHNA DASH	KAMAKHYANAGAR /226 /2023	AOD20240000001C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-CRLMC/9981/2025	NARAYAN PRADHAN	BISWAJIT MOHANTY	RAMBHA (KHALLIKOTE) /227 /1988	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-CRLMC/9998/2025	STATE OF ODISHA KHIRASINDHU SAHU VS	DHANANJAYA MUND VS	// /0 ()	
206	D-CRLMC/10005/2025	STATE OF ODISHA SONU@NIHAR RANJAN MOHANTY VS	DHANANJAYA MUND VS	// MANCHESWAR P.S. /9 /2025 ()	
207	D-CRLMP/9812/2025	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	BYOMAKESH TRIPATHY VS	// /0 ()	
208	D-CRLMP/9814/2025	STATE OF ODISHA SATYABRATA SAHOO VS	BYOMAKESH TRIPATHY VS	// /0 ()	
209	D-CRLMP/9815/2025	STATE OF ODISHA JASMI MURMU VS	BYOMAKESH TRIPATHY VS	// /0 ()	
210	D-CRLMP/9817/2025	STATE OF ODISHA SUKANTA KUMAR ROUT VS	BIJAY JENA VS	// /0 ()	
211	D-CRLMP/9837/2025	STATE OF ODISHA SURENDRA NATH BHOTRA VS	PRASANT KISHORE RAY VS	// /0 ()	
212	D-CRLMP/9880/2025	STATE OF ODISHA GIRIDHARI PRADHAN VS	ARUPANANDA GOSWAMY VS	// /0 ()	
213	D-CRLMP/9899/2025	STATE OF ODISHA KISHOR KUMAR KSHATRI VS	DEBABRATA RATH VS	// /0 ()	
214	D-CRLMP/9913/2025	STATE OF ODISHA SMRUTI PRIYADARHINI VS	BRAHMANANDA TRIPATHY VS	// /0 ()	
215	D-CRLMP/9943/2025	BISWAJIT NAYAK MINATI MADHI VS	ANITA NANDA VS	// /0 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-CRLREV/9801/2025	RAJESH KUMAR SAHOO VS DEBASMITA MOHAKUDA	JATINDRA KUMAR MOHAPATRA VS	// ()	
217	D-CRLREV/9862/2025	SHUBRANTA BHUSAN DAS VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	Bamapada (Industrial Area) /213 /2015 ()	
218	D-CRLREV/9918/2025	ARJUN MAHALIK VS SUB-COLLECTOR-CUM- SUB DIVISIONAL MAGISTRATE ,BALASORE	DHARMENDRA SETHY VS	// ()	
219	D-CRLREV/9992/2025	JUGESWAR SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	LAKHANA /66 /2022 ()	
220	D-CRP/13356/2025	JITENDRA NARAYAN DASH VS SWAYAMSIDDHA SINGHSAMANT	PRABIN DAS VS	// ()	
221	D-FAO/13070/2025	DIPTY MAYEE DASH @ DIPTIMAYEE DAS VS UNION OF INDIA	SAKTI PRASAD DAS VS	// ()	
222	D-FAO/13286/2025	THE D.M, M/S ORIENTAL INSURANCE CO. LTD., CUTTACK VS DIPAK KUMAR DAS	SUNIL NATH ROY VS	// ()	
223	D-GUAP/13368/2025	SMITA PUJAPANDA@JANHAVI VS JAGDISH PUJAPANDA	CHINMAYA MOHANTY VS	// ()	
224	D-MACA/12998/2025	URMILA SAHOO VS AJAY KUMAR SETHI	PRADEEP KUMAR MISHRA VS	// ()	
225	D-MACA/13000/2025	B.M.,RELIANCE GENERAL INSURANCE CO. LTD., SUNDRAGARH VS SUSHIL JAISWAL	SUNDRAGARH VS	// ()	
226	D-MACA/13002/2025	NARASINGHA PANDA VS SUBRAT KUMAR MOHANTY	PRADEEP KUMAR MISHRA VS	// ()	
227	D-MACA/13003/2025	NEW INDIA ASSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		JITENDRA KUMAR NAHAK		//	
228	D-MACA/13008/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	//	
		VS	VS	0	
		BABITA BEHERA		//	
229	D-MACA/13014/2025	SYAM SUNDAR PARIDA @ SHYAMA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		SUBHASINI SAHOO		//	
230	D-MACA/13024/2025	SUMITRA SAHU	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		PUSPARANI JENA		//	
231	D-MACA/13063/2025	MALATI PRADHAN	DHANANJAYA MUND	//	
		VS	VS	0	
		H.S.CARRIERS, GANJAM		//	
232	D-MACA/13111/2025	NATIONAL INSURANCE CO. LTD., CUTTACK	NAYAN BEHARI DAS	//	
		VS	VS	0	
		CHINTAMANI PATRA		//	
233	D-MACA/13120/2025	D.M., NEW INDIA ASSURAANCE CO. LTD., SUNDARGHATA	ANANTA KUMAR MAHALI	//	
		VS	VS	0	
		SUJATA SAMAL		//	
234	D-MACA/13132/2025	DINABANDHU PRADHAN	BISWAJIT MOHANTY	//	
		VS	VS	0	
		SESHADEV TRIPATHY		//	
235	D-MACA/13215/2025	DOLAGOBINDA MOHANTY	AKSHAYA KUMAR PATI	//	
		VS	VS	0	
		SANJAY KUMAR MOHANTY		//	
236	D-MACA/13249/2025	D.M., UNITED INDIA INSURANCE CO. LTD., GANJAM	RAMESH CHANDRA SAHOO 1	//	
		VS	VS	0	
		GANESH ROUT		//	
237	D-MACA/13257/2025	D.M., UNITED INDIA INSURANCE CO. LTD., GANJAM	RAMESH CHANDRA SAHOO 1	//	
		VS	VS	0	
		SUSAMA SENAPATI		//	
238	D-MACA/13298/2025	D.M, M/S D.M, ORIENTAL INSURANCE CO. LTD., CUTTACK	SUNIL KATH ROY	//	
		VS	VS	0	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-MACA/13308/2025	PREMANANDA ROUT MANAGER IN CHARGE, HP HUB, ORIENTAL INSURANCE CO. LTD., SAMBALPUR	SOMNATH ROY	//	
		VS	VS	0	
240	D-MACA/13315/2025	KADAMBINI PANDA KANHU SAHOO	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
241	D-MACA/13316/2025	SITA MALLICK THE LEGAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD., CUTTACK	SOMNATH ROY	//	
		VS	VS	0	
242	D-MACA/13319/2025	SARASWATI SAHU PRASADINI SUKLA	DILLIP KUMAR MOHAPATRA	//	
		VS	VS	0	
243	D-MACA/13321/2025	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK ORIENTAL INSURANCE CO. LTD., BBSR	SOMNATH ROY	//	
		VS	VS	0	
244	D-MACA/13322/2025	PARBATI MIRDHA SULTANA BIBI	KAPILA CHARAN NAYAK	//	
		VS	VS	0	
245	D-MACA/13339/2025	PRASANTA KUMAR NAYAK THE D.M., NEW INDIA ASSURANCE CO LTD., BBSR	AMIT KUMAR NATH	//	
		VS	VS	0	
246	D-MACA/13342/2025	SUKANTI JENA DURYADHAN GHOSH	SANDIPAN MISHRA	//	
		VS	VS	0	
247	D-MACA/13348/2025	KRISHNAKANTA PRAHARAJ SUDHANSU SWAIN	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
248	D-MACA/13350/2025	VIKASH GOEL D.M., M/S. TATA AIG INSURANCE CO. LTD., KHORDHA	HAMDAM ALI KHAN	//	
		VS	VS	0	
249	D-MATA/13055/2025	SUSAMA SINGH MALAYA KETAN DAS	ARIJEET MISHRA	//	
		VS	VS	0	
		JHARANA DAS		//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-MATA/13155/2025	MITANJALI DASH VS UMAKANTA PATI	PRASANTA KISHORE RAY VS	// 0 //	
251	D-MATA/13203/2025	RASHMI RANJAN BEHERA VS RUPALI BEHERA	SIDHESWAR RATH VS	// 0 //	
252	D-MATA/13207/2025	CHANDAN KUMAR SATAPATHY VS PANKAJINI PANDA	BIBHUTI BHUSAN SWAIN VS	// 0 //	
253	D-MATA/13251/2025	BICHITRA PANDA VS SUCHITRA BISOY @ SUCHITRA PANDA	AKSHAYA KUMAR PATI VS	// 0 //	
254	D-MATA/13268/2025	SARITA BEHERA VS SUSHANTA BEHERA	AMLAN MOHANTY VS	// 0 //	
255	D-OTAPL/13244/2025	COMMISSIONER OF CUSTOMS, CENTRAL EXCISE AND VS M/S VODAFONE MOBILE SERVICES LTD.	SHRIKANTA SAINI VS	// 0 //	AOR20220001780C202500038
256	D-RFA/13186/2025	XXXXX VS XXXXX	XXXX VS	// 0 //	
257	D-RPFAM/13142/2025	CHERU MEHER VS TULSI MEHER	RABINDRA NATH DEBATA VS	// 0 //	AOR20220003946C202500001
258	D-RPFAM/13195/2025	SANJIB KUMAR HOTA@SANJEEB KUMAR HOTA VS SARITA MISHRA	DEBABRATA RATH VS	// 0 //	
259	D-RPFAM/13240/2025	MD. ANWAR ANSARI VS UMMUL AKHAIR AKHTARI	PRABHASI NAYAK VS	// 0 //	
260	D-RSA/13092/2025	DHANURJYA @ DHANURJYA BAG VS SINDHU @ SINDHUSUTA HATI	GOKULANANDA SAHU VS	// 0 //	
261	D-RSA/13154/2025	VINCENTIAN ORISSA SOCIETY, GANJAM	SOUMYA MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-RSA/13170/2025	KALI CHARAN DAS	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		COLLECTOR, BALASORE		//	
263	D-RSA/13177/2025	KARANJIA (JUNIOR/AUTONOMOUS) COLLEGE, KARANJIA	KALI CHARAN PANDA	//	
		VS	VS	0	
		PRAVKAR BAGSINGH		//	
264	D-RSA/13190/2025	KAILASH CHANDRA GIRI	PRATYUSHA NAIDU	//	
		VS	VS	0	
		TIRTHAMANI GIRI		//	
265	D-RSA/13204/2025	MANBODH SUBANJHANT	JAGABANDHU SAHU	//	
		VS	VS	0	
		MURALI SUBANJHANT		//	
266	D-RSA/13346/2025	NARAYAN JENA	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		KAMALA MOHANTY		//	
267	D-RVWPET/13103/2025	PRIYASWARI MOHANTA	SAMIR KUMAR MISHRA, (SR.ADV.)	//	
		VS	VS	0	
		BELAMANI MOHANTA		//	
268	D-RVWPET/13108/2025	ORISSA STATE CO-OPERATIVE BANK RETIRED EMPLOYEES ASSOCIATION, KURDA	SOUBHAGYA SWAIN	//	
		VS	VS	0	
		UNION OF INDIA		//	
269	D-RVWPET/13241/2025	ORISSA STATE COOPERATIVE BANK LTD., BBSR	SUBHADUTTA ROUSTRAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
270	D-RVWPET/13259/2025	ORISSA STATE COOPERATIVE BANK LTD., BBSR	BUDHADEV ROUSTRAY(SR.ADV.)	//	
		VS	VS	0	
		UNION OF INDIA		//	
271	D-RVWPET/13331/2025	M/S KKREATION ASSOCIATES, BBSR	BISWAJIT DAS	//	
		VS	VS	0	
		REGISTRAR, NCDRC, NEW DELHI		//	
272	D-TRP(C)/13246/2025	SUBHALAXMI DAS	SOUBHAGYA SWAIN	//	AOR20220001296C202500023
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-TRP(C)/13330/2025	ASHISH KUMAR GOURI SHANKAR MISHRA VS	AKSHAYA KUMAR JENA VS	// // 0	
274	D-WA/12994/2025	DIPTI PRIYADARSINI PANDA STATE OF ODISHA VS	SAROJ KUMAR JEE, A.G.A. VS	// // 0	LOD20240000200C202500161
275	D-WA/13041/2025	HARMOHAN MOHANTY SURENDRA KUMAR JENA VS	SAMEER KUMAR DAS VS	// // 0	
276	D-WA/13140/2025	STATE OF ODISHA STATE OF ODISHA VS	SASWAT DAS,A.G.A VS	// // 0	LOD20240000200C202500164
277	D-WA/13230/2025	LIPIPUSPANJALI BEHERA PADMABATI SUNA VS	SAROJA KANTA SAMAL VS	// // 0	
278	D-WA/13271/2025	STATE OF ODISHA KORAPUT CENTRAL CO-OPERATIVE BANK LTD., KORAPUT VS	BRANJITA SAHOO VS	// // 0	
279	D-WP(C)/12989/2025 WP(C)/9318/2025	PREMKARI BAGH SREENIVASA SAHU VS	SANGRAM KUMAR SINGH VS	// // 0	
280	D-WP(C)/12990/2025	UNION OF INDIA PRABHUDUTTA PANDA VS	SANGRAM KUMAR SINGH VS	// // 0	
281	D-WP(C)/12991/2025 WP(C)/9303/2025	UNION OF INDIA KAJAL KUMAR PRAHARAJ VS	SANGRAM KUMAR SINGH VS	// // 0	
282	D-WP(C)/12992/2025	UNION OF INDIA MADHUCHHANDA BEHERA VS	SANGRAM KUMAR SINGH VS	// // 0	
283	D-WP(C)/12993/2025	UNION OF INDIA NILAKANTHA NAYAK VS	LALATENDU SAMAL VS	// // 0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/12995/2025 WP(C)/9313/2025	BALLAVI PATEL VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500067
285	D-WP(C)/12996/2025	GHANASHYAM TAMSOY VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500066
286	D-WP(C)/12997/2025	LADUKESWAR PRASAD MOHAPATRA VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500068
287	D-WP(C)/12999/2025	SRIMARANI BHUYAN VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
288	D-WP(C)/13001/2025	SASMITA DAS ADHIKARI VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	// 0 //	
289	D-WP(C)/13004/2025 WP(C)/9281/2025	MAMATA SHAKTI SANCHAYITA MAHASANGH, BALANTRIPATHY VS STATE OF ODISHA	ANURUP TRIPATHY VS	// 0 //	AOD20240000618C202500035
290	D-WP(C)/13005/2025	BABURAM SUTAR VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //	
291	D-WP(C)/13006/2025	SHYAM SOGODIA @ SHYAM SAGADIA VS STATE OF ODISHA	AJAYA KUMAR NANDA VS	// 0 //	
292	D-WP(C)/13007/2025	SATYANARAYAN SARAP VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500034
293	D-WP(C)/13009/2025 WP(C)/9265/2025	BISHNU PRASAD NAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
294	D-WP(C)/13010/2025 WP(C)/9277/2025	RINKI PRUSTY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
295	D-WP(C)/13013/2025	RANJAN KUMAR DANG	BIDESH RANJAN BEHERA	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	WP(C)/9257/2025	VS STATE OF ODISHA	VS	() //	
296	D-WP(C)/13015/2025	DIVYA PENTA, GARABANDHA, GAJAPATI VS THE UNION OF INDIA	RAMESH CHANDRA JENA VS	// () //	
297	D-WP(C)/13016/2025	CHANDRABHANU MAJHI VS CHAIRMAN NATIONAL INSTITUTE OF OPEN SCHOOLING,(NIOS),UTTARPRADESH	DEBASHISHA HOTA VS	// () //	AOR20220001293C202500009
298	D-WP(C)/13017/2025	BHAGIRATHI MAJHI VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING,(NIOS),UTTARPRADESH	DEBASHISHA HOTA VS	// () //	AOR20220001293C202500007
299	D-WP(C)/13018/2025	SUBHASHMITA MOHANTY VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// () //	
300	D-WP(C)/13019/2025	SHINEMARY GILUA VS UNION OF INDIA	KULDEEP MOHANTY VS	// () //	
301	D-WP(C)/13020/2025 WP(C)/9280/2025	RUJINA SWAIN VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// () //	
302	D-WP(C)/13021/2025 WP(C)/9261/2025	RAMESH CHANDRA DORA VS STATE OF ODISHA	TANMAY MISHRA VS	// () //	
303	D-WP(C)/13022/2025	MANOJ KUMAR AGRAWAL @ MANOJ AGRAWAL VS STATE OF ODISHA	PRASANTA KUMARPRADHAN, A.BARAD, S.K.DAS (CAVEATORS) AMIT PRASAD BOSE VS	// () //	
304	D-WP(C)/13025/2025	AJIT KUMAR KHATAI VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// () //	
305	D-WP(C)/13026/2025 WP(C)/9302/2025	SUBHASIS MUND VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //	AOD20250000180C202500017
306	D-WP(C)/13027/2025	PRAFULLA GIRI VS	UMA CHARAN MISHRA VS	// () //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/13028/2025 WP(C)/9291/2025	STATE OF ODISHA AMIYA KUMAR PATEL VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500018
308	D-WP(C)/13029/2025	STATE OF ODISHA STATE OF ODISHA VS JANAKI BALLAV MISHRA	BIMBISAR DASH,A.G.A VS	// // ()	LOD20240000200C202500163
309	D-WP(C)/13030/2025	BIJAYA KUMAR DORA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // ()	
310	D-WP(C)/13032/2025 WP(C)/9296/2025	BINOD KUMAR SAHU VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500016
311	D-WP(C)/13033/2025	CHANDAN SINGH MAJHI VS CHAIRMAN NATIONAL INSTITUTE OF OPEN SCHOOLING,NIOS,UTTARPRADESH	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202500008
312	D-WP(C)/13034/2025 WP(C)/9311/2025	PRAKASH KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()	
313	D-WP(C)/13036/2025	M/S. METRO BUILDERS PVT. LTD. VS BHUBANESWAR DEVELOPMENT AUTHORITY	AFRAAZ SUHAIL VS	// // ()	AOD20240000544C202500014
314	D-WP(C)/13037/2025 WP(C)/9304/2025	CHITTA RANJAN PATRA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // ()	
315	D-WP(C)/13040/2025	PURUSHOTTAM SETHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // ()	
316	D-WP(C)/13042/2025	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // ()	
317	D-WP(C)/13043/2025 WP(C)/9285/2025	SUJATA MOHAPATRA VS STATE OF ODISHA	KALINGA KESHARI MOHAPATRA VS	// // ()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/13045/2025	CHITA RANJAN NAYAK VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
319	D-WP(C)/13047/2025	KAMALAKANTA PANDA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //	
320	D-WP(C)/13048/2025	UDAYA DAKUA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
321	D-WP(C)/13051/2025	PABITRA MOHAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //	
322	D-WP(C)/13052/2025	BIJAYA KUMAR BEHERA VS REGIONAL MANAGER, THE NEW INDIA ASSURANCE COMPANY LTD	NALINI KANTA DASH VS	// 0 //	
323	D-WP(C)/13054/2025	RASMIBALA JENA VS ARJUN JENA	MAHESWAR MOHANTY VS	// 0 //	
324	D-WP(C)/13056/2025	M/S GEOFAST FLOUR MILLS PRIVATE LTD., JAJPUR VS THE UNION OF INDIA	RAMESH CHANDRA JENA VS	// 0 //	
325	D-WP(C)/13059/2025	RAJANI RANJAN BALIYARSINGH VS CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //	
326	D-WP(C)/13060/2025	SUBBRAT KUMAR PRADHAN VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// 0 //	
327	D-WP(C)/13061/2025	GENERAL SECY, ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY VS PRESIDING OFFICER, LABOUR COURT, BBSR	SOMA AND TECHNOLOGY WORKERS UNION (REGD.), BBSR VS	// 0 //	
328	D-WP(C)/13062/2025	DILLIP KUMAR BHUYAN VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
329	D-WP(C)/13064/2025	ASHIS KUMAR NAYAK	UMA CHARAN MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/13065/2025	RAJESH MISHRA	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/13066/2025	RADHE SHYAM MOHANTY	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/13067/2025	KAILASH CHANDRA BEHERA	JATINDRA KUMAR MOHAPATRA	//	
		VS	VS	0	
		DAMAYANTI SAHOO		//	
333	D-WP(C)/13068/2025	SANTOSH KUMAR RATH	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/13071/2025	DIGAMBAR MAHARANA	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/13072/2025	SUDHIR KUMAR SAHANI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/13073/2025	DEBABRATA BENUPANI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/13074/2025	SUBASH CHANDRA GOUDA	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/13075/2025	GHANASHYAM GOCHAYAT	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
339	D-WP(C)/13076/2025	SANJEEB KUMAR PATTJOSHI	DHANANJAYA MUND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
340	D-WP(C)/13077/2025	SRINATH KUMAR DASH	PAMI RATH	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/13078/2025	STATE OF ODISHA JAYARAM SETHY VS	UMA CHARAN MISHRA VS	// // ()	
342	D-WP(C)/13079/2025	STATE OF ODISHA MINATI RANI SAHOO VS	SHILPI SIDHARTH MOHAPATRA VS	// // ()	
343	D-WP(C)/13080/2025	THE STATE OF ODISHA NIRANJAN PRADHAN VS	ANNANDA PRASAD MOHANTY VS	// // ()	
344	D-WP(C)/13081/2025	STATE OF ODISHA BINODINEE SAHOO VS	SHILPI SIDHANTA MOHAPATRA VS	// // ()	
345	D-WP(C)/13082/2025	THE STATE OF ODISHA DILLIP KUMAR NAYAK VS	VS	// // ()	
346	D-WP(C)/13083/2025	THE CHIEF DEVELOPMENT OFFICER-CUM-EXECUTIVE OFFICER, ZILA PARISAD, SUNDARGARH NIRANJAN PRADHAN VS	ANNADA PRASAD MOHANTY VS	// // ()	
347	D-WP(C)/13084/2025	STATE OF ODISHA SANATAN SETHI VS	PRAFULLA CHANDRA DAS VS	// // ()	
348	D-WP(C)/13085/2025	STATE OF ODISHA SIBARAM PANDA VS	SRIKHETRA MISHRA VS	// // ()	AOD20240000536C202500003
349	D-WP(C)/13086/2025	STATE OF ODISHA BINOD KUMAR DEO VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500033
350	D-WP(C)/13087/2025	STATE OF ODISHA JAYANTA KUMAR MOHANTA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500034
351	D-WP(C)/13088/2025	STATE OF ODISHA RANKANATH SETHI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// // // ()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/13090/2025	BIBHU PADARBINDA SAMANTRAY VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC	KAMALAKANTA NAYAK VS CHAIRMAN CUM MANAGING DIRECTOR, OSRTC	// () //	
353	D-WP(C)/13091/2025	NALAJI DORA VS STATE OF ODISHA	UMA CHARAN MISHRA VS STATE OF ODISHA	// () //	
354	D-WP(C)/13093/2025	RAMESH SATNAMY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS STATE OF ODISHA	// () //	AOD20240000306C202500045
355	D-WP(C)/13095/2025	NIRUPAMA DAS VS STATE OF ODISHA	SUSANTA SEKHAR MOHAPATRA VS STATE OF ODISHA	// () //	AOD20240000742C202500010
356	D-WP(C)/13096/2025	BIJAYANANDA SATAPATHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS STATE OF ODISHA	// () //	
357	D-WP(C)/13097/2025	BABU JENA VS THE GENERAL MANAGER, UNION BANK OF INDIA	MANORANJAN DAS VS THE GENERAL MANAGER, UNION BANK OF INDIA	// () //	
358	D-WP(C)/13098/2025	ENALISHA BHOI VS STATE OF ODISHA	RAMA KRISHNA BISOI VS STATE OF ODISHA	// () //	AOD20240000311C202500028
359	D-WP(C)/13100/2025	GENERAL SECY, ODISHA STATE UNION BANK EMPLOYEES UNION, BBSR VS THE GENERAL MANAGER, UNION BANK OF INDIA, MUMBAI	MANORANJAN DAS VS THE GENERAL MANAGER, UNION BANK OF INDIA, MUMBAI	// () //	
360	D-WP(C)/13101/2025	BIJAYA KUMAR AGRAWALLA VS COLLECTOR BOUDH	SURYASNATA MOHAPATRA VS COLLECTOR BOUDH	// () //	
361	D-WP(C)/13104/2025	PRABAS KUMAR MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS STATE OF ODISHA	// () //	
362	D-WP(C)/13109/2025	PANKAJ SETHY VS STATE OF ODISHA	UMA CHARAN MISHRA VS STATE OF ODISHA	// () //	
363	D-WP(C)/13110/2025	MID EAST INTEGRATED STEELS LIMITED	PRABHU PRASAD MOHANTY	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		UNION OF INDIA		//	
364	D-WP(C)/13112/2025	MID EAST INTEGRATED STEELS LIMITED	PRABHU PRASAD MOHANTY	//	
		VS	VS	()	
		UNION OF INDIA		//	
365	D-WP(C)/13113/2025	SRIKANTA KUMAR SATAPATHY	UMA CHARAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/13114/2025	KISHORE KUMAR RAY	MANOJ KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/13115/2025	JYOTIRMAYEE ROUT	KRUSHNA CHANDRA DASH	//	
		VS	VS	()	
		STATE OF ORISSA		//	
368	D-WP(C)/13116/2025	KADAMBARI MOHANTA	SANJAY KUMAR SAMANTARAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/13117/2025	SANDIP MISHRA	NILAMADHAB SARKAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-WP(C)/13118/2025	RAJENDRA GOUDA	UMA CHARAN MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-WP(C)/13119/2025	BHARATI DASH	SHILPI SIDHARTA MOHAPATRA	//	
		VS	VS	()	
		THE STATE OF ODISHA		//	
372	D-WP(C)/13121/2025	AGASTI NANDA	JYOTI RANJAN DEO	//	AOR20220001593C202500020
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/13123/2025	BAIJAYANTI MALA DEVI	KIRTAN DANG	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/13124/2025	RAMAKANTA MOHAKUD	SOUGAT DASH	//	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		PURNA CHANDRA MOHAKUD		//	
375	D-WP(C)/13127/2025	CHERUKURU SATIS KUMAR @ CH SATIS KUMAR	PRASANNA KUMAR MISHRA	//	
		VS	VS	0	
		THE BRANCH MANAGER, UNION BANK OF INDIA		//	
376	D-WP(C)/13130/2025	SANTOSH KUMAR BEHERA	AJAYA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ORISSA		//	
377	D-WP(C)/13131/2025	M/S RAJESH KEDIA	BHABANI PRASAD MOHANTY	//	
		VS	VS	0	
		THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA		//	
378	D-WP(C)/13133/2025	RANJAN KUMAR PANIGRAHI	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
379	D-WP(C)/13134/2025	HIRAMANI MURMU	SARADA PRASAD DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
380	D-WP(C)/13135/2025	BANDITA SAHOO	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
381	D-WP(C)/13137/2025	PRAGNYA PANDA	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
382	D-WP(C)/13139/2025	ANANTA CHARAN SAHOO	MIHIR SEKHAR SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
383	D-WP(C)/13141/2025	SK.SIRAJUL HAQUE	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
384	D-WP(C)/13143/2025	ANJALI SAHOO	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500035
		VS	VS	0	
		STATE OF ODISHA		//	
385	D-WP(C)/13144/2025	SUBHAS CHANDRA BISWAL	PRANAB RANJAN CHHATOI	//	
		VS	VS	0	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/13145/2025	BHABANI PRASAD SINGH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //	
387	D-WP(C)/13146/2025	PURNA CHANDRA MAJHI VS CHAIRMAN, NATIONAL OPEN SCHOOLING,(NIOS),UTTARPRADESH	DEBASHISHA HOTA VS	// () //	AOR20220001293C202500011
388	D-WP(C)/13147/2025	NABIN KUMAR HARIJAN VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING,NIOS,UTTARPRADESH	DEBASHISHA HOTA VS	// () //	AOR20220001293C202500010
389	D-WP(C)/13148/2025	SUSIL KUMAR NAYAK VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// () //	AOR20220001523C202500034
390	D-WP(C)/13149/2025	KISHORE KUMAR SWAIN VS STATE OF ODISHA	STHITI PRAGYAN SUNANDINI VS	// () //	
391	D-WP(C)/13150/2025	BRAJA KISHOR MAHAPATRA VS THE REGISTRAR OF COOPERATIVE SOCIETIES, BBSR	SOUMIK SPANDAN TRIPATHY VS	// () //	
392	D-WP(C)/13151/2025	PADMAVATI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
393	D-WP(C)/13152/2025	TIKI SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
394	D-WP(C)/13153/2025	B. KALABATI PATRA VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	RABI NARAYAN MISHRA - 2 VS	// () //	
395	D-WP(C)/13157/2025	M/S. CAPITAL INDANE, SAMANTARAPUR, KHURDA VS INDIAN OIL CORPORATION LTD. (IOCL), BBSR	BISWAJIT NAYAK VS	// () //	
396	D-WP(C)/13159/2025 WP(C)/9306/2025	JAMESWAR SAMANTRAY VS STATE OF ODISHA	AVIJIT MISHRA VS	// () //	
397	D-WP(C)/13160/2025	TP WESTERN ODISHA DISTRIBUTION LTD., BURLA, VS	PRASANT KUMAR TRIPATHY VS	// () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :02/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
		VS	VS	0	
398	D-WP(C)/13161/2025	DEBANANDA BHATT PRASANNA KUMAR RAY	UMA CHARAN MISHRA	//	
		VS	VS	0	
399	D-WP(C)/13162/2025	STATE OF ODISHA GOURANGA BHUYAN	UMA CHARAN MISHRA	//	
		VS	VS	0	
400	D-WP(C)/13163/2025	STATE OF ODISHA HARIBOLA BISHI	SANJEEV UDGATA	//	
		VS	VS	0	
401	D-WP(C)/13165/2025	STATE OF ODISHA SANKAR SETHY	UMA CHARAN MISHRA	//	
		VS	VS	0	
402	D-WP(C)/13166/2025	STATE OF ODISHA RUBY DASH	SAILABALA JENA	//	
		VS	VS	0	
403	D-WP(C)/13167/2025	UNION OF INDIA ANANATA NAYAK	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
404	D-WP(C)/13168/2025	STATE OF ODISHA BALARAM KAR	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
405	D-WP(C)/13169/2025	STATE OF ODISHA SUSANTA SWAIN	UMA CHARAN MISHRA	//	
		VS	VS	0	
406	D-WP(C)/13171/2025	STATE OF ODISHA RAMESH CHANDRA SETHY	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	0	
407	D-WP(C)/13172/2025	STATE OF ODISHA PRANAB KUMAR SATAPATHY	UMA CHARAN MISHRA	//	
		VS	VS	0	
408	D-WP(C)/13173/2025	STATE OF ODISHA KARTIK CHANDRA NAYAK	ABHAY KHANDELWAL	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		EMPLOYEES STATE INSURANCE CORPORATION, BBSR		//	
409	D-WP(C)/13174/2025	PURNAMI MADIA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
410	D-WP(C)/13175/2025	CHANCHALA NAYAK	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
411	D-WP(C)/13176/2025	ARUN KUMAR MISHRA	RUDRA NARAYAN PARIJA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
412	D-WP(C)/13178/2025	DILIP KUMAR ROUSTRAY	BANSHIDHAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
413	D-WP(C)/13179/2025	ASHOK KUMAR SATAPATHY	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
414	D-WP(C)/13180/2025	PITABASA RANA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
415	D-WP(C)/13181/2025	MALIK HERO	PITAMBAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
416	D-WP(C)/13182/2025	BISWAJIT SANDHA	GYANA RANJAN SETHI	//	
	WP(C)/9308/2025	VS	VS	0	
		STATE OF ODISHA		//	
417	D-WP(C)/13183/2025	SURENDRA MOHANTY	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
418	D-WP(C)/13185/2025	ABHIMANYU SAMAL	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
419	D-WP(C)/13187/2025	RAMAKANTA MOHAPATRA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :02/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
420	D-WP(C)/13188/2025	NARAYAN SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
421	D-WP(C)/13191/2025	KRUSHNA PRASAD MISHRA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
422	D-WP(C)/13193/2025	SAKUNTALA SAHOO VS ADDITIONAL COMMISSIONER, REVISIONAL COURT NO 2, BBSR, KHURDA	BRAHMANANDA TRIPATHY VS	// 0 //	
423	D-WP(C)/13194/2025	JETSMART IT SERVICES LLP VS UNION OF INDIA	SUVASHISH PATTANAİK VS	// 0 //	
424	D-WP(C)/13198/2025	JHIMA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
425	D-WP(C)/13200/2025	JAYADEV SAHU VS STATE CHIEF INFORMATION COMMISSIONER	BAMADEV BARAL VS	// 0 //	
426	D-WP(C)/13201/2025	SANJAY KUMAR MOHANTA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //	
427	D-WP(C)/13202/2025	GANESH DAKUA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
428	D-WP(C)/13205/2025	SARADA PRASAD ACHARYA VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //	
429	D-WP(C)/13206/2025	JAYADEV SAHU VS STATE CHIEF INFORMATION COMMISSIONER	BAMADEV BARAL VS	// 0 //	
430	D-WP(C)/13208/2025	MANOJ KUMAR RATH VS ODISHA STATE WAREHOUSING CORPORATION (OSWC), BBSR	ANJAN KUMAR BISWAL VS	// 0 //	
431	D-WP(C)/13209/2025	ASHUTOSH MOHAPATRA	CHIRANJEEV BIDYABHUSHAN	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
432	D-WP(C)/13210/2025	PUNJAB NATIONAL BANK BHASKAR GOUDA	UMA CHARAN MISHRA	//	
		VS	VS	0	
433	D-WP(C)/13211/2025	STATE OF ODISHA SAROJA KUMAR PATNAYAK	RAMDAS ACHARY	//	
		VS	VS	0	
434	D-WP(C)/13212/2025	STATE OF ODISHA JYOTI SWAIN	BAMADEV BARAL	//	
		VS	VS	0	
435	D-WP(C)/13213/2025	THE ADDITIONAL COMMISSIONER AMARJYOTI SIGH DEO	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
436	D-WP(C)/13216/2025	STATE OF ODISHA SANJAYA KUMAR ROUT	SPANDAN SRICHANDAN	//	
		VS	VS	0	
437	D-WP(C)/13218/2025	STATE OF ODISHA BHAGAWANT PRASAD HARIJAN	BIBHUTI BHUSAN SWAIN	//	
		VS	VS	0	
438	D-WP(C)/13219/2025	MAHANADI COAL FIELDS LTD SRIRAM PADARBINDA ACHARJYA	MANOJ KUMAR MOHANTY	//	
		VS	VS	0	
439	D-WP(C)/13221/2025	STATE OF ODISHA SISIR CHARAN BISWAL	SPANDAN SRICHANDAN	//	
		VS	VS	0	
440	D-WP(C)/13223/2025	STATE OF ODISHA DHANAMATI MEHER	BIPLABA P.B. BAHALI	//	
		VS	VS	0	
441	D-WP(C)/13224/2025	STATE OF ODISHA BARENDRANATH BEHERA	AMIYA KUMAR MOHANTY	//	
		VS	VS	0	
442	D-WP(C)/13225/2025	STATE OF ODISHA NANDINI BEHERA	PANCHANAN PANIGRAHI	//	
		VS	VS	0	AOD2025000009C202500011

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-WP(C)/13226/2025	STATE OF ODISHA RABINDRA SWAIN VS	AMIYA KUMAR MOHANTY VS	// // ()	
444	D-WP(C)/13227/2025	STATE OF ODISHA BIPRA CHARAN PATRA VS	RABI NARAYAN BEHERA VS	// // ()	
445	D-WP(C)/13229/2025	STATE OF ODISHA KALYANI KSHATRI VS	DEBABRATA RATH VS	// // ()	
446	D-WP(C)/13231/2025	STATE OF ODISHA SHARAT JENA VS	PRABODHA CHANDRA NAYAK VS	// // ()	AOR20220001657C202500026
447	D-WP(C)/13232/2025	STATE OF ODISHA PITABASH NIAL VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
448	D-WP(C)/13233/2025	STATE OF ODISHA SAROJINI NAG VS	SRIKANTA MAHUNTA VS	// // ()	
449	D-WP(C)/13234/2025	STATE OF ODISHA M/S. JAY JAGANNATH FILLING STATION VS	KSHIROD KUMAR SAHOO VS	// // ()	AOR20220001352C202500031
450	D-WP(C)/13235/2025	COMMISSIONER OF SALES TAX (CT AND GST) MEHERUN NISHA VS	DOLAGOBINDA MOHAPATRA VS	// // ()	AOR20230000065C202500002
451	D-WP(C)/13236/2025	STATE OF ODISHA ASHOK KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()	
452	D-WP(C)/13238/2025	STATE OF ODISHA MANKIND AGRITECH PVT. LTD., NEW DELHI VS	ANSHUMAN RAY VS	// // ()	
453	D-WP(C)/13239/2025	STATE OF ODISHA BHAGABAN MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-WP(C)/13242/2025	GAYATRI JENA VS GENERAL MANAGER AND DISCIPLINARY AUTHORITY, DISCIPLINE MANAGEMENT HUB (EAST), SBI SAMRIDHI BHAWAN	BHARAT BHUSAN ROUTRAY VS	// ()	
455	D-WP(C)/13243/2025	TRILOCHAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()	
456	D-WP(C)/13245/2025	BISHNU CHARAN MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// ()	
457	D-WP(C)/13247/2025	MANORANJAN MOHANTY VS STATE OF ORISSA	AJAY KUMAR TRIPATHY VS	// ()	
458	D-WP(C)/13248/2025	BIJAYALAXMI PATNAIK VS ODISHA ELECTRICITY REGULATORY COMMISSION,BHUBANESWAR	SOUBHAGYA KUMAR RATH VS	// ()	AOR20220004309C202500015
459	D-WP(C)/13250/2025	ASHOK KUMAR PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// ()	
460	D-WP(C)/13252/2025	DOLAGOBINDA DAS VS AUTHORISED OFFICER, HDFC BANK LIMITED,BHUBANESWAR	DOLAGOBINDA MOHAPATRA VS	// ()	AOR20230000065C202500001
461	D-WP(C)/13253/2025	MOHAMMAD ANWAR VS PRINCIPAL COMMISSIONER OF INCOME TAX, SAMBALPUR	KSHIROD KUMAR SAHOO VS	// ()	AOR20220001352C202500032
462	D-WP(C)/13254/2025	MANORAMA PANDA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// ()	
463	D-WP(C)/13255/2025	MANAS MOHINI PATI VS STATE OF ORISSA	AJAYA KUMAR TRIPATHY VS	// ()	
464	D-WP(C)/13256/2025	RAKESH PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// ()	AOR20220001615C202500052
465	D-WP(C)/13258/2025	RATNAPRAVA SAHOO	AJAY KUMAR TRIPATHY	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ORISSA		//	
466	D-WP(C)/13260/2025	BAIDEHI MAJHI @ BOHIDEHI MAJHI	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
467	D-WP(C)/13261/2025	BEDA KUMBHAR	SANJIBANI MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
468	D-WP(C)/13262/2025	BIDESI NAIK @ BIDESHI NAIK	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
469	D-WP(C)/13263/2025	MAHESWAR PATRA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
470	D-WP(C)/13265/2025	AKANKSHYA DWIBEDY	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
471	D-WP(C)/13266/2025	SAROJ KUMAR SAHOO	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
472	D-WP(C)/13267/2025	DURGA SANKAR DASH	PRNOY MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
473	D-WP(C)/13269/2025	BIJAYA KISAN	PURNA CHANDRA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
474	D-WP(C)/13270/2025	SANTOSH KUMAR JENA	SPANDAN SRICHANDAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
475	D-WP(C)/13272/2025	MANAS KUMAR SAHU	PRAMOD KISHORE CHAND	//	
		VS	VS	0	
		UNION OF INDIA		//	
476	D-WP(C)/13273/2025	JAGAN KUMAR MALLICK	DEBABRATA RATH	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-WP(C)/13274/2025	STATE OF ODISHA BIBHUTI BHUSAN RATH VS	RAMDAS ACHARY VS	// // 0	
478	D-WP(C)/13275/2025	STATE OF ODISHA MANOJ KUMAR AGRAWAL @ MANOJ AGRAWAL VS	AMIT PRASAD BOSE VS	// // 0	
479	D-WP(C)/13279/2025	STATE OF ODISHA TAPAS DAS VS	NIRANJAN LENKA VS	// // 0	
480	D-WP(C)/13280/2025	AXIX BANK LTD., BBSR LATIKA MOHAPATRA VS	CHITTA RANJAN PATNAIK VS	// // 0	
481	D-WP(C)/13281/2025	STATE OF ODISHA M/S. PRAFULLA CHANDRA KHATUA, MAYURBHANJUPASANA BAL VS	VS	// // 0	
482	D-WP(C)/13282/2025	THE STATE TAX OFFICER OF CT AND GST, MAYURBHANJ TARAKANTA NANDA VS	ANUP UDAYA SENAPATI VS	// // 0	
483	D-WP(C)/13283/2025	THE COMMISSIONER OF ENDOWMENTS , ODISHA MADHUSUDAN SAHU VS	ISHWAR MOHANTY VS	// // 0	
484	D-WP(C)/13285/2025	UNION OF INDIA KHAGESWAR BASANTIA VS	PRABIN DAS VS	// // 0	
485	D-WP(C)/13287/2025	INDUSIND BANK., MUMBAI ROJALIN PARIDA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
486	D-WP(C)/13290/2025	STATE OF ODISHA TULARAM RANA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0	
487	D-WP(C)/13291/2025	STATE OF ODISHA ROSEMARY GRANIA FAYE HACKMAN VS	SUDHIR KUMAR MALLICK VS	// // 0	
		THE STATE OF ODISHA		//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-WP(C)/13292/2025	BIGHNA PATEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
489	D-WP(C)/13294/2025	RABI NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
490	D-WP(C)/13295/2025	NATABAR MOHANTY VS UNION OF INDIA	ASHIS RANJAN MOHANTY VS	// 0 //	
491	D-WP(C)/13296/2025	HARIA DAS VS STATE OF ODISHA	MANORANJAN MISHRA VS	// 0 //	
492	D-WP(C)/13297/2025	PRIYABRATA PATTNAIK VS STATE OF ODISHA	PRABIN DAS VS	// 0 //	
493	D-WP(C)/13299/2025	CHHATRAPATI MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
494	D-WP(C)/13301/2025	JAMUNA NIAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
495	D-WP(C)/13303/2025	SARATA CHANDRA BASANTIA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //	
496	D-WP(C)/13305/2025	SATYA RANJAN MOHARANA VS CHIEF MANAGER, BANK OF INDIA, RETAIL BANKING CENTRE, BBSR	DEBENDRA KUMAR SAHOO (1) VS	// 0 //	
497	D-WP(C)/13306/2025	PABITRA RANA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //	
498	D-WP(C)/13307/2025	ANITA KUMARI DASH VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
499	D-WP(C)/13309/2025	PITABASH NIAL	BIJAYA KUMAR BEHERA 1	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
500	D-WP(C)/13311/2025	MANJULATA BEHERA	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
501	D-WP(C)/13312/2025	TANURAM BEHERA	SIDHESWAR MALLIK	//	
		VS	VS	0	
		TPWODL		//	
502	D-WP(C)/13313/2025	SASMITA OJHA	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
503	D-WP(C)/13314/2025	AMIN MOHAMMED	SIDHESWAR MALLIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
504	D-WP(C)/13317/2025	PRAVAT MAHARANA	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
505	D-WP(C)/13318/2025	BASANTI ROUT	SAMIR RANJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
506	D-WP(C)/13320/2025	KARUNAKAR SAHOO	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
507	D-WP(C)/13323/2025	PRANA KISHORE MISHRA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
508	D-WP(C)/13324/2025	BASANTI ROUT	SAMIR RANJAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
509	D-WP(C)/13325/2025	MANJULATA SAHOO	PRASANTA KUMAR TRIPATHY	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
510	D-WP(C)/13326/2025	PRANA KISHORE MISHRA	BIBEKANANDA BHUYAN	//	
		VS	VS	0	

**ORISSA HIGH COURT****FILING REPORT AS ON :02/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
511	D-WP(C)/13327/2025	STATE OF ODISHA PURAVI PRIYADARSHINI MALLICK VS	DWARIKA PRASAD MOHANTY VS	// // 0	
512	D-WP(C)/13328/2025	STATE OF ODISHA PRANA KISHORE MISHRA VS	BIBEKANANDA BHUYAN VS	// // 0	
513	D-WP(C)/13329/2025	STATE OF ODISHA BAMADEBA PRADHAN VS	PRAJIT KUMAR PRADHAN VS	// // 0	
514	D-WP(C)/13332/2025	STATE OF ODISHA NARAYANA PADHY VS	JYOTIRANJAN KAR VS	// // 0	
515	D-WP(C)/13333/2025	STATE OF ODISHA RATNABATI MISHRA VS	SANGRAM JENA VS	// // 0	
516	D-WP(C)/13334/2025	STATE OF ODISHA PRAVAKAR PRADHAN VS	SHIVSANKAR MOHANTY VS	// // 0	
517	D-WP(C)/13335/2025	UNION OF INDIA TAPAN KUMAR PATTANAİK VS	SANGRAM JENA VS	// // 0	
518	D-WP(C)/13336/2025	STATE OF ODISHA ANAM CHARAN MALLİK VS	DURGESH NARAYAN RATH VS	// // 0	
519	D-WP(C)/13337/2025	STATE OF ODISHA PRANA KISHORE MISHRA VS	SOURAV SUMAN BHUYAN VS	// // 0	
520	D-WP(C)/13338/2025	STATE OF ODISHA RAJALAXMI MOHANTY VS	SANGRAM JENA VS	// // 0	
521	D-WP(C)/13340/2025	STATE OF ODISHA PRATAP KESHARI BISWAL VS STATE OF ODISHA	SANGRAM JENA VS	// // 0 //	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-WP(C)/13341/2025	MOHAMMED SHAMIM VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
523	D-WP(C)/13343/2025	DEEPTI RANJAN DASH VS THE ADDITIONAL STATE TAX OFFICER,JAGATSINGHPUR	UPASANA SEN VS	// 0 //	
524	D-WP(C)/13344/2025	KSHIRODA PRASAD SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
525	D-WP(C)/13345/2025	PADMALOCHAN SAHOO VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
526	D-WP(C)/13347/2025	BIKRAM KESHARI NAYAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
527	D-WP(C)/13349/2025	ASHOK KUMAR POLAI VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
528	D-WP(C)/13351/2025	DEBASISH DAS VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
529	D-WP(C)/13352/2025	PRADIP KUMAR SATPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
530	D-WP(C)/13353/2025	SUBASH CHANDRA SATAPATHY VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
531	D-WP(C)/13354/2025	PRATAP KISHORE MOHANTY VS STATE OF ODISHA	MANORANJAN NAYAK VS	// 0 //	
532	D-WP(C)/13357/2025	RAJANIKANTA SAHU VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
533	D-WP(C)/13358/2025	M/S LTIMINDTREE LTD., BBSR	SATYA SMRUTI MOHANTY	//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
534	D-WP(C)/13360/2025	RECOVERY OFFICER, EMPLOYEES STATE INSURANCE CORPORATION., BBSR SWETA DHRUBA PANIGRAHY	TANMAY MISHRA	//	
		VS	VS	0	
535	D-WP(C)/13361/2025	STATE OF ODISHA SAUDAMINI PANDA	MANORANJAN NAYAK	//	
		VS	VS	0	
536	D-WP(C)/13362/2025	STATE OF ODISHA SURENDRA KUMAR PRUSTY	MANORANJAN NAYAK	//	
		VS	VS	0	
537	D-WP(C)/13363/2025	STATE OF ODISHA AINUL ALI KHAN	LAMBODAR PRADHAN	//	
		VS	VS	0	
538	D-WP(C)/13364/2025	THE TAHASILDAR CUM MUTATION OFFICER., KENDRAPARA ANIMESH SAHOO	SAROJA KANTA SAMAL	//	
		VS	VS	0	
539	D-WP(C)/13365/2025	STATE OF ODISHA UDAYANATH MOHANTY	SIDHESWAR MALLIK	//	
		VS	VS	0	
540	D-WP(C)/13366/2025	STATE OF ODISHA DR.CHAITANYA SUNDAR DASH	JAYANANDA JENA	//	
		VS	VS	0	
541	D-WP(C)/13367/2025	STATE OF ODISHA SWARNALATA BRAHMA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
542	D-WP(C)/13369/2025	STATE OF ODISHA EBRAHIM KHAN	LAMBODAR PRADHAN	//	
		VS	VS	0	
543	D-WP(C)/13370/2025	THE TAHASILDAR CUM MUTATION OFFICER , MAHAKALAPARA TAHASIL MADHUSMITA BARIK	SUKANTA KUMAR DALAI	//	AOD20240000306C202500052
		VS	VS	0	
544	D-WP(C)/13371/2025	STATE OF ODISHA CHHABI PRADHAN	JAYANANDA JENA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-WP(C)/13372/2025	STATE OF ODISHA ABTAR SINGH VS	PRASHANTA KUMAR NAYAK VS	// // 0	
546	D-WP(C)/13373/2025	STATE OF ODISHA BIPIN BIHARI DASH VS	JAYANANDA JENA VS	// // 0	
547	D-WP(C)/13374/2025	STATE OF ODISHA BIJAYA SAMAL VS	RAJKISHORE SWAIN VS	// // 0	
548	D-WP(C)/13375/2025	STATE OF ODISHA BASUDEB BEHERA VS	BRAHMANANDA TRIPATHY VS	// // 0	
549	D-WP(C)/13376/2025	STATE OF ODISHA MAHESWAR PATRA VS	JAYANANDA JENA VS	// // 0	
550	D-WP(C)/13377/2025	STATE OF ODISHA SANJAY KUMAR SAHU VS	SURAJ MOHANTY VS	// // 0	
551	D-WP(C)/13378/2025	COMMISSIONER, B.M.C, BBSR KIRAN KUMAR SAHU VS	SANDIPANI NAYAK VS	// // 0	
552	D-WP(C)/13379/2025	STATE OF ODISHA THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE VS	PRASHANTA KUMAR MAHALI VS	// // 0	
553	D-WP(C)/13380/2025	SURESH KUMAR RATH SABITA NAYAK VS	DIBYAJYOTI NAYAK VS	// // 0	
554	D-WP(C)/13381/2025	STATE OF ODISHA MRUTYUNJAY SAMANTARAY VS	SARASWATI SENAPTI VS	// // 0	
555	D-WP(C)/13382/2025	STATE OF ODISHA JAYANTA KUMAR JENA VS	MALAYA KUMAR MISHRA VS	// // 0	
		SUB-COLLECTOR, KAMAKHYANAGAR, DHENKANAL		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :02/04/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
556	D-ABLAPL/9764/2025	DEBASIS MOHAPATRA VS STATE OF ODISHA	SWARAJ PATEL VS	RAJGANGPUR /114 /2025 () //	AOR20220000246C202500019
557	D-ABLAPL/9765/2025	MD MERAZ @ MD LADDAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	HATIBARI /1 /2025 () //	AOR20220000263C202500026
558	D-ABLAPL/9767/2025	SUMAN DAS @ SAROJ KUMAR DAS VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /158 /2025 () //	AOR20220003509C202500026
559	D-ABLAPL/9772/2025 ABLAPL/3745/2025	MAHADEV SWAIN VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	MADHUPATNA /234 /2024 () //	
560	D-ABLAPL/9773/2025	BISWANATH HANTAL VS STATE OF ODISHA	RABINDRANATH BARIK VS	CHITRAKONDA /71 /2023 () //	
561	D-ABLAPL/9774/2025	MANGU KHINBUDI VS STATE OF ODISHA	RABINDRANATH BARIK VS	CHITRAKONDA /71 /2023 () //	
562	D-ABLAPL/9777/2025	PADU HANTAL VS STATE OF ODISHA	RABINDRANATH BARIK VS	CHITRAKONDA /71 /2023 () //	
563	D-ABLAPL/9779/2025 ABLAPL/3748/2025	DEBASIS PARIDA VS STATE OF ODISHA	NISHIKANTA MISHRA VS	/ /0 () //	
564	D-ABLAPL/9780/2025	AJAY KUMAR BEHERA VS STATE OF ODISHA	RAKESH KUMAR MALLICK VS	BALIPATNA /104 /2025 () //	
565	D-ABLAPL/9792/2025	SUNIL KUMAR SAHA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	AINTHAPALI /285 /2024 () //	
566	D-ABLAPL/9793/2025	SANTOSH KUMAR JENA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	HINDOL /86 /2025 () //	
567	D-ABLAPL/9794/2025	GUNDU DAS @ TRINATH DAS	BIPIN KUMAR NAYAK	NIMAPADA /48 /2025	

# ORISSA HIGH COURT

## FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
568	D-ABLAPL/9796/2025	PRASHANT KUMAR SHA	SOUBHAGYA KUMAR DASH	NANDIPADA /101 /2025	AOR20220001631C202500090
		VS	VS	()	
		STATE OF ODISHA		//	
569	D-ABLAPL/9799/2025	CHOUDHURY SATYAKAN NANDA	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
570	D-ABLAPL/9800/2025	KAMADEBA SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
571	D-ABLAPL/9805/2025	GAURI SHANKAR BEHERA @ TABLU @ GAURAV	ASUTOSH TRIPATHY	NALCO /78 /2025	AOR20220001648C202500042
		VS	VS	()	
		STATE OF ODISHA		//	
572	D-ABLAPL/9810/2025 ABLAPL/3763/2025	KHETRAMOHAN DAS	SAMAPIKA MISHRA	NILGIRI /375 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
573	D-ABLAPL/9811/2025	PRADIPTA SAMAL	PRABIR KUMAR RAY	/ /	AOR20230000820C202500010
		VS	VS	()	
		STATE OF ODISHA		//	
574	D-ABLAPL/9818/2025	CHINKU CHANDAN DAS @ CHIKU CHANDAN DAS	ABHIRAMI SHANKAR DASPARIDA	KHAIRA /13 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
575	D-ABLAPL/9825/2025	P.RAKESH PAHAN @ SANGRAM DHANU PAHAN	KAILASH CHANDRA PRADHAN	KHALLIKOTE /247 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
576	D-ABLAPL/9827/2025	BANTI LENKA @ SAMBIT KUMAR NAYAK	ASHOK KUMAR SAHOO	KENDRAPARA SADAR /158 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
577	D-ABLAPL/9828/2025	BASANTA KUMAR SAHU	ASUTOSH TRIPATHY	/ /	AOR20220001648C202500043
		VS	VS	()	
		STATE OF ODISHA		//	
578	D-ABLAPL/9832/2025	AJIT BARIK	TUSAR KANTA MAHANTA	BARBIL /62 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
579	D-ABLAPL/9833/2025	STATE OF ODISHA SIBA CHARAN JENA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /100 /2025 ()	
580	D-ABLAPL/9836/2025	STATE OF ODISHA TRINATH SAMAL VS	SAMVIT MOHANTY VS	// JAGATSINGPUR /222 /2025 ()	
581	D-ABLAPL/9838/2025	STATE OF ODISHA KUSUMANJALI DHAL VS	PRATAP CHANDRA MISHRA VS	// NANDIPADA /91 /2025 ()	
582	D-ABLAPL/9844/2025	STATE OF ODISHA RINKU @ ANANTA MALLICK VS	KALI PRASAD MOHANTY VS	// PIPLI /153 /2025 ()	
583	D-ABLAPL/9846/2025	STATE OF ODISHA KARTIK BARIK VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /89 /2025 ()	
584	D-ABLAPL/9847/2025	STATE OF ODISHA NIRANJAN ROUT VS	PRAVASH CHANDRA JENA VS	// DHARMASALA /526 /2024 ()	
585	D-ABLAPL/9851/2025	STATE OF ODISHA NARENDRA BARIK VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /89 /2025 ()	
586	D-ABLAPL/9854/2025 ABLAPL/3759/2025	STATE OF ODISHA ASHIS KUMAR BISWAL @ SANA BANGA @ ASISH BISWAL VS	SAWMAJIT MOHAPATRA (2) VS	// SAHADEV KHUNTA /103 /2025 ()	
587	D-ABLAPL/9858/2025	STATE OF ODISHA ALAKA JENA VS	PRATAP CHANDRA MISHRA VS	// NANDIPADA /66 /2025 ()	
588	D-ABLAPL/9859/2025	STATE OF ODISHA SK SONU @ DJ SONU @ SK SARFARAJ @ SK SARAFRAJ VS	RIZL DEEP MOHANTY VS	// BALASORE TOWN /17 /2025 ()	AOD20240000012C202500069
589	D-ABLAPL/9861/2025	STATE OF ODISHA JAGADISH HEMBRAM VS	SARADA PRASAD DASH VS	// JASHIPUR /134 /2020 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
590	D-ABLAPL/9863/2025	PINTU NAHAK VS STATE OF ODISHA	ANUPAM DASH VS	GOLANTHARA (BERHAMPUR) /108 /2025 () //	
591	D-ABLAPL/9867/2025	DEBARCHAN ROHIDAS @ MUNU ROHIDAS VS STATE OF ODISHA	PRAMOD RANJAN BEHERA VS	RENGALI /70 /2025 () //	AOD20220003518C202500019
592	D-ABLAPL/9868/2025	HARIHARA KABI @ HARI VS STATE OF ODISHA	SATYAPADA SHARMA VS	RAGHUNATHPALI /198 /2025 () //	AOR20220000138C202500011
593	D-ABLAPL/9871/2025	AMAR SINGH NAYAK VS STATE OF ODISHA	SITIKANT MISHRA VS	CHAKAPADA PS /19 /2025 () //	
594	D-ABLAPL/9875/2025	PRATAP BAL VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BANSADA /81 /2025 () //	AOR20220001207C202500046
595	D-ABLAPL/9883/2025	CHINMAYA BEHERA VS STATE OF ODISHA	BHARAT JALLI VS	GOP /87 /2025 () //	AOD20240000581C202500034
596	D-ABLAPL/9884/2025	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	/ /0 () //	
597	D-ABLAPL/9886/2025	PRADYUMNA NAYAK VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	NANDIPADA /88 /2025 () //	
598	D-ABLAPL/9887/2025	RASHMI RANJAN SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //	
599	D-ABLAPL/9889/2025	NILAMANI SAHOO VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHANDAGIRI P.S. /26 /2025 () //	
600	D-ABLAPL/9891/2025	DHARMENDRA DHAL VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	NANDIPADA /89 /2025 () //	
601	D-ABLAPL/9892/2025	SREE PRASAD KHANDUAL @ BABU	PRADEEP KUMAR DAS	GOLANTHARA (BERHAMPUR) /104 /2025	AOR20220001207C202500045

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
602	D-ABLAPL/9893/2025	BALARAM JENA	DEBIDUTTA MOHAPATRA	NANDIPADA /87 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
603	D-ABLAPL/9909/2025	SUBASH CHANDRA SETHY @ KALIA	SMRUTI RANJAN ROUT	JAGATPUR /187 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
604	D-ABLAPL/9911/2025	KANHA BHOI	KEDAR CHANDRA BEHERA	BRAHMAGIRI /63 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
605	D-ABLAPL/9912/2025	PRAMOD PALEI	BIKRAM RATH	BARAMBA /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
606	D-ABLAPL/9914/2025	KANHU MUKHI @ KANHA MUKHI	SURYAKANTA DWIBEDI	BANGRIPOSI /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
607	D-ABLAPL/9916/2025	GYANA RANJAN BEHERA	PRATAP CHANDRA MISHRA	NANDIPADA /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
608	D-ABLAPL/9917/2025	HARA NAIK	AKSHAYA KUMAR SAHOO	BARKOTE /538 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
609	D-ABLAPL/9919/2025	RANJAN DHIBAR	AKSHAYA KUMAR SAHOO	BARKOTE /512 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
610	D-ABLAPL/9924/2025	SURJYANARAYAN PRADHAN	PREMRAJ GOUDA	JEYPORE TOWN /121 /2025	AOR20220003157C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
611	D-ABLAPL/9925/2025	ASHOK BEHERA	SOUBHAGYA KUMAR RATH	BALIPATNA /139 /2025	AOR20220004309C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
612	D-ABLAPL/9928/2025	BUDHURAM ORAM @ BUDHESWAR ORAM	DHIRENDRA KUMAR MOHAPATRA	BIRMITRAPUR /139 /2022	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/04/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
613	D-ABLAPL/9932/2025	STATE OF ODISHA MANGARAJ DALEI VS	SARADA PRASAD DASH VS	// RARUAN /180 /2024 ()	
614	D-ABLAPL/9934/2025	STATE OF ODISHA BISWAJIT BEHERA @ BIKI VS	PRASANTA KUMAR SAHOO VS	// BALIMI /274 /2024 ()	
615	D-ABLAPL/9936/2025	STATE OF ODISHA HRUSHIKESH MAJHI VS	PRASANTA KUMAR SAHOO VS	// BANSADA /109 /2025 ()	
616	D-ABLAPL/9939/2025	STATE OF ODISHA ASMITA PATRA VS	PRIYA RANJAN SINGH VS	// KANTABANIA PS /44 /2025 ()	
617	D-ABLAPL/9941/2025	STATE OF ODISHA RATHI BEHERA VS	SURYA NARAYAN MISHRA VS	// JODAPADAR /16 /2021 ()	
618	D-ABLAPL/9946/2025	STATE OF ODISHA TAPAS DAS VS	NIRANJAN LENKA VS	// / /0 ()	
619	D-ABLAPL/9948/2025	STATE OF ODISHA SK SONU @ DJ SONU @ SK SARFARAJ @ SARAFRAZKULDEEP MOHANTY VS	VS	// SAHADEV KHUNTA /73 /2025 ()	AOD20240000012C202500070
620	D-ABLAPL/9952/2025	STATE OF ODISHA BUTU @ NIRANJAN PRADHAN VS	BISWARANJAN DALAI VS	// CUTTACK SADAR /192 /2025 ()	AOR20220000053C202500024
621	D-ABLAPL/9953/2025	STATE OF ODISHA ABANI @ AMBUANI @ SUMITRA PADHAN VS	PANCHANAN PANIGRAHI VS	// KAMAKHYANAGAR /73 /2023 ()	AOD20240000001C202500099
622	D-ABLAPL/9954/2025	STATE OF ODISHA KABI PRADHAN VS	SUNIL KUMAR PALAI VS	// KHALLIKOTE /662 /2024 ()	
623	D-ABLAPL/9957/2025	STATE OF ODISHA PRAVATI SAHOO VS STATE OF ODISHA	DEBASISH SAMAL VS	// BALASORE SADAR /117 /2018 ()	

# ORISSA HIGH COURT

## FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
624	D-ABLAPL/9958/2025	ABINASH SHA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	GHASIPURA /127 /2025 () //	
625	D-ABLAPL/9960/2025	SUBRAT KUMAR SETHY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //	
626	D-ABLAPL/9962/2025	ANTARYAMI BARIK VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	TIRTOL /487 /2023 () //	
627	D-ABLAPL/9963/2025	ABHINAS MALLIK VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /49 /2025 () //	
628	D-ABLAPL/9964/2025	NARAYAN SAHOO VS STATE OF ODISHA	PRABHAT KUMAR PRAHARAJ VS	NIALI /74 /2025 () //	
629	D-ABLAPL/9967/2025	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	NIKUNJA KUMAR ROUT VS	TIHIDI /195 /2023 () //	
630	D-ABLAPL/9968/2025	SAGAR SAHU VS STATE OF ODISHA	NIBEDITA MOHANTY VS	ANGUL TOWN /104 /2025 () //	
631	D-ABLAPL/9971/2025	SIVA ARJILLI @ ARJOL SIBA VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	MARINE PS AT JAMBO /59 /2025 () //	
632	D-ABLAPL/9974/2025	BADU MALIK @ SANJIT MALIK VS STATE OF ODISHA	PARSURAM PANDA VS	MARINE CHUDAMANI /50 /2022 () //	
633	D-ABLAPL/9975/2025	DR. SARAT KUMAR PARIDA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	/ /0 () //	
634	D-ABLAPL/9978/2025	KANHU CHARAN SAHOO VS STATE OF ODISHA	SATYA MOHAPATRA VS	TANGI /77 /2025 () //	
635	D-ABLAPL/9980/2025	AKHAYA ROUT @ AKSHAYA KUMAR SAHOO	SATYA MOHAPATRA	NIALI /126 /2025	

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
636	D-ABLAPL/9988/2025	ABHIJIT ROUSTRAY @ BIKI ROUSTRAY	AMULYA RATNA PANDA	KHURDA SADAR /38 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
637	D-ABLAPL/9990/2025	ROHIT BAGHWAR	SOUMYA RANJAN DAS	UDITNAGAR /384 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
638	D-ABLAPL/9994/2025	MD. IRPHAN KHAN @ KAILU	SOUMYA RANJAN DAS	PLANTSITE /336 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
639	D-ABLAPL/9996/2025	PARESH KUMAR JENA @ TULU	DIBYAJYOTI SAHOO	TIHIDI /69 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
640	D-ABLAPL/10000/2025	SANJAY KUMAR KHARA	TUKUNA KUMAR MISHRA	SUNABEDA /226 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
641	D-ABLAPL/10001/2025	BHAWANI SANKAR SUNA	SOUMYA RANJAN DAS	SECTOR-7 /126 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
642	D-ABLAPL/10003/2025	SISIRA KUMAR SABAT @ BHAINA	SAMVIT MOHANTY	JAGATSINGPUR /220 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
643	D-ABLAPL/10004/2025	DHRUTI SUNDAR TRIPATHY	BISWA KUMAR MISHRA	MAHILA P.S.(BBSR) /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
644	D-ABLAPL/10007/2025	ASHOK CHANDRA SAMANTARAY @ ASHOK SAMANTARAY	BIJAY KUMAR BEHERA	KHURDA SADAR /71 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
645	D-ABLAPL/10009/2025	BATULA PANDAB @ KALIA	BIJAY KUMAR BEHERA	NIHALPRASAD /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
646	D-ABLAPL/10010/2025	DURYODHAN PARIDA	SURENDRA KUMAR BISWAL	JAJPUR SADAR /73 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :02/04/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
647	D-ABLAPL/10011/2025	STATE OF ODISHA ABINASH NAHAK VS	BIJAY KUMAR BEHERA VS	// Maitri Vihar PS /239 /2023 ()	
648	D-ABLAPL/10012/2025	STATE OF ODISHA SUDHIR KUMAR RANASINGH VS	PRADEEPTA KUMAR BEHERA VS	// CUTTACK SADAR /203 /2025 ()	
649	D-ABLAPL/10015/2025	STATE OF ODISHA KASISH @ KASHIS JENA VS	SATYABRATA DASH VS	// NAYAPALLI P.S. /105 /2025 ()	
650	D-ABLAPL/10016/2025	STATE OF ODISHA MIHIR KUMAR DAS VS STATE OF ODISHA	NIRANJAN LENKA VS	// / 0 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :02/04/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-GUAP/13368/2025 GUAP/ /	SMITA PUJAPANDA@JANHAVI MP	CHINMAYA MOHANTY	5/2025
2	D-WPCRL/6052/2025 WPCRL/ /	PRAVANJAN MULLICK MP	AVIJIT PATNAIK	7/2025
3	D-ADMLS/10443/2025 ADMLS/2/2025	ALPHARD MARITIME LTD. MP	DEBESH PANDA	9/2025
4	D-CRP/13356/2025 CRP/ /	JITENDRA NARAYAN DASH MP	PRABIN DAS	33/2025
5	D-CRLMP/29537/2024 CRLMP/1399/2024	CHANDRESH RATHOD MP	NEELAKANTHA PANDA	75/2025
6	D-OTAPL/10951/2025 OTAPL/ /	COMMISSIONER GST AND CENTRAL EXCISE MP	ESHOURENJI SATAPATHY,SR.S.C	76/2025
7	D-OTAPL/13244/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS, CENTRAL MP	ENSHIRAKANSHIWAPAKYBISREKA ENSHIRAKANSHIWAPAKYBISREKA	77/2025
8	D-JCRLA/54/2017 JCRLA/54/2017	DAMBRUDHAR MAJHI MP	C.KASTURI	97/2025
9	D-TRP(C)/39783/2024 TRP(C)/286/2024	SMITA MOHAPATRA MP	SIDHARTH SANKAR MOHAPATRA	97/2025
10	D-TRP(C)/13246/2025 TRP(C)/ /	SUBHALAXMI DAS MP	SOUBHAGYA SWAIN	98/2025
11	D-TRP(C)/13330/2025 TRP(C)/ /	GOURI SHANKAR MISHRA MP	AKSHAYA KUMAR JENA	99/2025
12	D-SA/328/1997 SA/328/1997	CHANDRA MP	M/S.U.K.SAMAL	114/2025
13	D-SA/462/2001 SA/462/2001	KRUPASINDHU PANIGRAH MP	DWARIKA PRASAD MOHANTY	115/2025
14	D-RVWPET/13103/2025 RVWPET/ /	PRIYASWARI MOHANTA MP	SAMIR KUMAR MISHRA, (SR.ADV.)	155/2025
15	D-RPFAM/48754/2024 RPFAM/342/2024	MANIKARA BHAINA MP		155/2025
16	D-RVWPET/13103/2025 RVWPET/ /	PRIYASWARI MOHANTA MP	SAMIR KUMAR MISHRA, (SR.ADV.)	156/2025
17	D-RPFAM/51494/2024 RPFAM/373/2024	HIMANSU KUMAR SWAIN MP	BHARAT JALLI	156/2025
18	D-RVWPET/13103/2025 RVWPET/ /	PRIYASWARI MOHANTA MP	SAMIR KUMAR MISHRA, (SR.ADV.)	157/2025
19	D-RPFAM/9544/2025 RPFAM/ /	SUJIT KUMAR MOHARANA MP	RAGHUNATH DASMOHAPATRA	157/2025
20	D-RPFAM/13142/2025 RPFAM/ /	CHERU MEHER MP	RABINDRA NATH DEBATA	158/2025
21	D-RVWPET/13103/2025 RVWPET/ /	PRIYASWARI MOHANTA MP	SAMIR KUMAR MISHRA, (SR.ADV.)	158/2025
22	D-RPFAM/13240/2025 RPFAM/ /	MD. ANWAR ANSARI MP	PRABHASI NAYAK	159/2025
23	D-RVWPET/13331/2025 RVWPET/ /	M/S KKREATION ASSOCIATES, BBSR MP	BISWAJIT DAS	159/2025
24	D-RVWPET/13331/2025 RVWPET/ /	M/S KKREATION ASSOCIATES, BBSR MP	BISWAJIT DAS	160/2025
25	D-MATA/34841/2024 MATA/325/2024	SABITRI PANDA MP	M/S.H.N.TRIPATHY, S.R.TRIPATHY, D.BARIK	193/2025
26	D-MATA/34841/2024	SABITRI PANDA	M/S.H.N.TRIPATHY, S.R.TRIPATHY, D.BARIK	

	MATA/325/2024	MP		194/2025
27	D-MATA/54954/2024	RAGHUNATH BARAL		
	MATA/2/2025	MP		195/2025
28	D-MATA/13203/2025	RASHMI RANJAN BEHERA	SIDHESWAR RATH	
	MATA/ /	MP		196/2025
29	D-CMAPL/12782/2025	TAPAS RANJAN DAS	BISWAMBAR MOHANTY	
	CMAPL/107/2025	MP		196/2025
30	D-CMAPL/45567/2024	SUKANTI NAIK	M/S.SANJAY KUMAR PATTANAIAK,B.SENAPATI,D.N.PATTANAIAK	
	CMAPL/394/2024	MP		197/2025
31	D-MATA/13251/2025	BICHITRA PANDA	AKSHAYA KUMAR PATI	
	MATA/ /	MP		197/2025
32	D-MATA/13251/2025	BICHITRA PANDA	AKSHAYA KUMAR PATI	
	MATA/ /	MP		198/2025
33	D-CMAPL/45567/2024	SUKANTI NAIK	M/S.SANJAY KUMAR PATTANAIAK,B.SENAPATI,D.N.PATTANAIAK	
	CMAPL/394/2024	MP		198/2025
34	D-CMAPL/45567/2024	SUKANTI NAIK	M/S.SANJAY KUMAR PATTANAIAK,B.SENAPATI,D.N.PATTANAIAK	
	CMAPL/394/2024	MP		199/2025
35	D-MATA/13268/2025	SARITA BEHERA	AMLAN MOHANTY	
	MATA/ /	MP		199/2025
36	D-CMAPL/13277/2025	SASANKA SEKHAR BHUYAN	BISWAJIT PATTANAYAK	
	CMAPL/ /	MP		200/2025
37	D-FAO/11985/2025	R.M., ORIENTAL INSURANCE CO. LTD.,KPRASANTA KUMAR MAHALI		
	FAO/ /	MP		235/2025
38	D-FAO/736/2020	HARAMANI BEHERA	SIDHARTHA SWAIN, KUNAL KU. SWAIN, K. SWAIN, J.R. KHUNTIA	
	FAO/736/2020	MP		236/2025
39	D-FAO/13286/2025	THE D.M, M/S ORIENTAL INSURANCE CO. SOMNATH RAO		
	FAO/ /	MP		237/2025
40	D-CRLREV/9801/2025	RAJESH KUMAR SAHOO	JATINDRA KUMAR MOHAPATRA	
	CRLREV/ /	MP		264/2025
41	D-CRLREV/9862/2025	SHUBRANTA BHUSAN DAS	ANJAN KUMAR BISWAL	
	CRLREV/ /	MP		265/2025
42	D-CRLREV/9918/2025	ARJUN MAHALIK	DHARMENDRA SETHY	
	CRLREV/ /	MP		266/2025
43	D-BLAPL/9778/2025	SUBHRAKANTA DAS @ CHINTU	KRUSHNA CHANDRA DASH	
	BLAPL/3575/2025	MP		411/2025
44	D-BLAPL/26264/2024	SWADHINA KHATUA	MR.SANTANU KUMAR SARANGI,SAROJ MOHARANA	
	BLAPL/8951/2024	MP		412/2025
45	D-BLAPL/8129/2025	RAJESH BEHERA	DURGA PRASAD PATTNAIK	
	BLAPL/ /	MP		413/2025
46	D-BLAPL/792/2025	SAUMITRI PRADHAN	JUGALA KISHORE PANDA	
	BLAPL/573/2025	MP		414/2025
47	D-BLAPL/7011/2025	JHARANA PANDA	JUGALA KISHORE PANDA	
	BLAPL/2646/2025	MP		415/2025
48	D-BLAPL/4871/2025	RATI RANJAN BEHERA		
	BLAPL/1972/2025	MP		416/2025
49	D-BLAPL/9534/2024	JAYANTI BARAL @ SWAIN @ LIPI	BIJAY JENA	
	BLAPL/3008/2024	MP		417/2025
50	D-BLAPL/6466/2025	LIZARANI MAHALI @ BHOI	RASHMIKANTA MAHALIK	
	BLAPL/2663/2025	MP		418/2025
51	D-BLAPL/32537/2024	SUBASH SAGAR		
	BLAPL/11024/2024	MP		419/2025
52	D-RSA/465/2009	SMT.APARNA GHOSE	DEVASHIS PANDA	
	RSA/465/2009	MP		468/2025
53	D-RSA/295/2015	SABITRI SAHU	M/S.H.N. MOHAPATRA	
	RSA/295/2015	MP		469/2025
54	D-RSA/87/2017	BIPIN BIHARI DAS	M/S.MAHESWAR MOHANTY	
	RSA/87/2017	MP		470/2025
55	D-RSA/9639/2025	RANJI GOUDA	DEEPALI MAHAPATRA	
	RSA/161/2025	MP		471/2025
56	D-RSA/370/2005	KAILASH SAHU	M/S.DEBA RANJAN MOHAPATRA	
	RSA/370/2005	MP		472/2025
57	D-RSA/370/2005	KAILASH SAHU	M/S.DEBA RANJAN MOHAPATRA	
	RSA/370/2005	MP		473/2025

58	D-RSA/370/2005 RSA/370/2005	KAILASH SAHU MP	M/S.DEBA RANJAN MOHAPATRA	474/2025
59	D-RSA/370/2005 RSA/370/2005	KAILASH SAHU MP	M/S.DEBA RANJAN MOHAPATRA	475/2025
60	D-RSA/370/2005 RSA/370/2005	KAILASH SAHU MP	M/S.DEBA RANJAN MOHAPATRA	476/2025
61	D-RSA/370/2005 RSA/370/2005	KAILASH SAHU MP	M/S.DEBA RANJAN MOHAPATRA	477/2025
62	D-RSA/370/2005 RSA/370/2005	KAILASH SAHU MP	M/S.DEBA RANJAN MOHAPATRA	478/2025
63	D-RSA/370/2005 RSA/370/2005	KAILASH SAHU MP	M/S.DEBA RANJAN MOHAPATRA	479/2025
64	D-RSA/370/2005 RSA/370/2005	KAILASH SAHU MP	M/S.DEBA RANJAN MOHAPATRA	480/2025
65	D-RSA/13154/2025 RSA/ /	VINCENTIAN ORISSA SOCIETY, GANJAM SOUMYA MISHRA MP		481/2025
66	D-RSA/13177/2025 RSA/ /	KARANJIA (JUNIOR/AUTONOMOUS) COLLEGE, KARANJIA MP	AKSHAY KARANJIA PANDA	482/2025
67	D-RSA/13190/2025 RSA/ /	KAILASH CHANDRA GIRI MP	PRATYUSHA NAIDU	483/2025
68	D-RSA/13190/2025 RSA/ /	KAILASH CHANDRA GIRI MP	PRATYUSHA NAIDU	484/2025
69	D-RSA/7829/2025 RSA/ /	MADAN BHARASAGRIA @ MADAN SAGAR MP	RUSHANTA KUMAR JOSHI	485/2025
70	D-RSA/13346/2025 RSA/ /	NARAYAN JENA MP	DWARIKA PRASAD MOHANTY	486/2025
71	D-CMP/13011/2025 CMP/495/2025	YOGESH AGARWAL MP	ABHISEK KEJRIWAL	507/2025
72	D-CMP/7346/2025 CMP/332/2025	SASMITA SAHOO MP	AKSHAYA KUMAR SAHOO	508/2025
73	D-CMP/12906/2025 CMP/ /	SAURAV RAIGURU MP	GOUTAM KUMAR ACHARYA, (SR.ADV.)	509/2025
74	D-CMP/792/2023 CMP/792/2023	NARASINGHA PADHAN MP	ALOK KUMAR PANDA	510/2025
75	D-CMP/13264/2025 CMP/ /	ANUP KUMAR MOHANTY MP	PRABIR KUMAR RAY	511/2025
76	D-CMP/13278/2025 CMP/ /	GANJAM URBAN TRANSPORT SERVICES MP	INDRANIL KUMAR PANDA	512/2025
77	D-CMP/13289/2025 CMP/ /	GANJAM URBAN TRANSPORT SERVICES MP	INDRANIL KUMAR PANDA	513/2025
78	D-CMP/13302/2025 CMP/ /	GANJAM URBAN TRANSPORT SERVICES MP	INDRANIL KUMAR PANDA	514/2025
79	D-CMP/13355/2025 CMP/ /	BALAKRUSHNA POI MP	DWARIKA PRASAD MOHANTY	515/2025
80	D-CMP/13359/2025 CMP/ /	GURUPRASAD SAHOO MP	SOURAV SUMAN BHUYAN	516/2025
81	D-ABLAPL/6530/2025 ABLAPL/2485/2025	SARASWATI JENA MP		747/2025
82	D-ABLAPL/38780/2024 ABLAPL/14930/2024	GANESH SAHOO @ GANESWAR SAHOO MP		748/2025
83	D-ABLAPL/106/2025 ABLAPL/83/2025	GANESH BHOI MP		749/2025
84	D-ABLAPL/20415/2024 ABLAPL/7729/2024	RAJU NAIK MP		750/2025
85	D-ABLAPL/5570/2025 ABLAPL/2251/2025	BHARAT MALLIK @ BHARAT CHANDRA MALLICK MP		751/2025
86	D-ABLAPL/30044/2024 ABLAPL/11112/2024	PRAFULLA KUMAR SATPATHY MP	BIJAYA KUMAR BEHERA 1	752/2025
87	D-ABLAPL/33860/2024 ABLAPL/12807/2024	MANJIT SINGH BARIK MP		753/2025
88	D-ABLAPL/693/2025 ABLAPL/412/2025	FIROJ KUMAR DEBATA MP		754/2025
89	D-ABLAPL/873/2025	PUNIA @ GOPINATH MOHANTY		

	ABLAPL/406/2025	MP		755/2025
90	D-ABLAPL/28938/2024	JHARANA MANDAL		
	ABLAPL/10755/2024	MP		756/2025
91	D-MACA/12998/2025	URMILA SAHOO	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		859/2025
92	D-MACA/13000/2025	B.M.,RELIANCE GENERAL INSURANCE CO.LTD.,CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		860/2025
93	D-MACA/13003/2025	NEW INDIA ASSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		861/2025
94	D-MACA/13002/2025	NARASINGHA PANDA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		862/2025
95	D-MACA/13008/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK	SUBRAT SATPATHY	
	MACA/ /	MP		863/2025
96	D-MACA/13014/2025	SYAM SUNDAR PARIDA @ SHYAMA	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		864/2025
97	D-MACA/13024/2025	SUMITRA SAHU	PRADEEP KUMAR MISHRA	
	MACA/ /	MP		865/2025
98	D-MACA/627/2023	M/S. TATA AIG G.I.CO. LTD.		
	MACA/627/2023	MP		866/2025
99	D-MACA/13063/2025	MALATI PRADHAN	DHANANJAYA MUND	
	MACA/ /	MP		867/2025
100	D-MACA/13111/2025	NATIONAL INSURANCE CO. LTD., CUTTACK	AKSHAYA BEHARI DAS	
	MACA/ /	MP		868/2025
101	D-MACA/13111/2025	NATIONAL INSURANCE CO. LTD., CUTTACK	AKSHAYA BEHARI DAS	
	MACA/ /	MP		869/2025
102	D-MACA/1685/2025	D.M., ORIENTAL INSURANCE CO.LTD., CUTTACK	PRASANTA KUMAR MAHALI	
	MACA/150/2025	MP		870/2025
103	D-MACA/13120/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,BUNDA	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		871/2025
104	D-MACA/13120/2025	D.M., NEW INDIA ASSURANCE CO. LTD.,BUNDA	PRASANTA KUMAR MAHALI	
	MACA/ /	MP		872/2025
105	D-MACA/13132/2025	DINABANDHU PRADHAN	BISWAJIT MOHANTY	
	MACA/ /	MP		873/2025
106	D-MACA/72/2021	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED		
	MACA/72/2021	MP		874/2025
107	D-MACA/13215/2025	DOLAGOBINDA MOHANTY	AKSHAYA KUMAR PATI	
	MACA/ /	MP		875/2025
108	D-MACA/13215/2025	DOLAGOBINDA MOHANTY	AKSHAYA KUMAR PATI	
	MACA/ /	MP		876/2025
109	D-MACA/11140/2025	D.M., ORIENTAL INSURANCE CO. LTD.,KHURDA	INDRANIMBALA PATI	
	MACA/ /	MP		877/2025
110	D-MACA/13249/2025	D.M., UNITED INDIA INSURANCE CO. LTD.,BOMBAY	CHANDRA SAHOO 1	
	MACA/ /	MP		878/2025
111	D-MACA/13249/2025	D.M., UNITED INDIA INSURANCE CO. LTD.,BOMBAY	CHANDRA SAHOO 1	
	MACA/ /	MP		879/2025
112	D-MACA/13257/2025	D.M., UNITED INDIA INSURANCE CO. LTD.,BOMBAY	CHANDRA SAHOO 1	
	MACA/ /	MP		880/2025
113	D-MACA/13257/2025	D.M., UNITED INDIA INSURANCE CO. LTD.,BOMBAY	CHANDRA SAHOO 1	
	MACA/ /	MP		881/2025
114	D-MACA/518/2022	RAMAKANTA MOHANTY	PABITRA KUMAR NAYAK	
	MACA/518/2022	MP		882/2025
115	D-MACA/795/2019	TUSHARKANTI TRIPATHY		
	MACA/795/2019	MP		883/2025
116	D-MACA/10700/2025	SANDHYA RANI DASH	DEBASISH PATNAIK	
	MACA/ /	MP		884/2025
117	D-MACA/10700/2025	SANDHYA RANI DASH	DEBASISH PATNAIK	
	MACA/ /	MP		885/2025
118	D-MACA/10702/2025	RASHMITA KUMARI PANIGRAHY	DEBASISH PATNAIK	
	MACA/ /	MP		886/2025
119	D-MACA/10698/2025	SUSHREE SANGITA RATH	DEBASISH PATNAIK	
	MACA/ /	MP		887/2025
120	D-MACA/10702/2025	RASHMITA KUMARI PANIGRAHY	DEBASISH PATNAIK	
	MACA/ /	MP		888/2025

121	D-MACA/20257/2024 MACA/491/2024	MANAGER(LEGAL),M/S.RELIANCE G.I. CO L.T.D. MP		889/2025
122	D-MACA/13298/2025 MACA/ /	D.M, M/S D.M, ORIENTAL INSURANCE CO. MP	SOMNATH ROY	890/2025
123	D-MACA/13308/2025 MACA/ /	MANAGER IN CHARGE, HP HUB, ORIENTAL INSURANCE CO. LTD., SAMBALPUR MP	SOMNATH ROY	891/2025
124	D-MACA/13316/2025 MACA/ /	THE LEGAL MANAGER, M/S UNITED INDIA INSURANCE CO. LTD., CUTTACK MP	SOMNATH ROY	892/2025
125	D-MACA/13319/2025 MACA/ /	PRASADINI SUKLA MP	DILLIP KUMAR MOHAPATRA	893/2025
126	D-MACA/13321/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., BBSR MP	SOMNATH ROY	894/2025
127	D-MACA/13342/2025 MACA/ /	DURYADHAN GHOSH MP	SANDIPAN MISHRA	895/2025
128	D-MACA/13350/2025 MACA/ /	D.M., M/S. TATA AIG INSURANCE CO. LTD. MP	BAKORUL KHAN	896/2025
129	D-MACA/13348/2025 MACA/ /	SUDHANSU SWAIN MP	PABITRA KUMAR NAYAK	897/2025
130	D-MACA/13348/2025 MACA/ /	SUDHANSU SWAIN MP	PABITRA KUMAR NAYAK	898/2025
131	D-CRLMC/9769/2025 CRLMC/1316/2025	SUTU@SUKANTA KUMAR MAJHI@SUKANTA MAJHI MP	KITAM SINGH	929/2025
132	D-CRLMC/9809/2025 CRLMC/ /	SAHANA ZAMAL MP	UMA CHARAN MISHRA	930/2025
133	D-CRLMC/9860/2025 CRLMC/ /	AMAR NATH MP	ANWESHA MISHRA	931/2025
134	D-CRLMC/2821/2025 CRLMC/421/2025	RASHMI RANJAN SWAIN MP	KALI PRASAD MOHANTY	932/2025
135	D-CRLMC/7403/2025 CRLMC/1083/2025	RANJAN KU. SAHU MP	RAMDAS ACHARY	933/2025
136	D-CRLMC/9907/2025 CRLMC/ /	NABAGHANA JENA MP	ASHOK KUMAR BEHERA	934/2025
137	D-CRLMC/9929/2025 CRLMC/ /	KAILASH SWAIN MP	DIPTI RANJAN SWAIN	935/2025
138	D-CRLMC/2177/2025 CRLMC/313/2025	PRASANTA@PRATAP KUMAR SATAPATHY MP		936/2025
139	D-CRLMC/2179/2025 CRLMC/314/2025	PRASANT@PRATAP KUMAR SATAPATHY MP		937/2025
140	D-CRLMC/2183/2025 CRLMC/400/2025	PRASANTA@PRATAP KUMAR SATAPATHY MP		938/2025
141	D-CRLMC/2181/2025 CRLMC/315/2025	PRASANTA @ PRATAP KUMAR SATAPATHY MP		939/2025
142	D-CRLMC/9940/2025 CRLMC/ /	SURENDRA KUMAR SAHU MP	DEVASHIS PANDA	940/2025
143	D-CRLMC/8301/2025 CRLMC/ /	NISHI PRIYADARSHINI MP	SURAJ MOHANTY	941/2025
144	D-CRLMC/9998/2025 CRLMC/ /	KHIRASINDHU SAHU MP	DHANANJAYA MUND	942/2025
145	D-CRLMC/10005/2025 CRLMC/ /	SONU@NIHAR RANJAN MOHANTY MP	DHANANJAYA MUND	943/2025
146	D-CRLA/31667/2024 CRLA/1096/2024	MANOJ KUMAR NAYAK MP	RAMANI KANTA PATTANAİK	952/2025
147	D-CRLA/9775/2025 CRLA/ /	PIKA@SANJIB BAG MP	JAGABANDHU SAHU	953/2025
148	D-CRLA/9775/2025 CRLA/ /	PIKA@SANJIB BAG MP	JAGABANDHU SAHU	954/2025
149	D-CRLA/9813/2025 CRLA/ /	SIBARAM SAHU MP	JUGALA KISHORE PANDA	955/2025
150	D-CRLA/9813/2025 CRLA/ /	SIBARAM SAHU MP	JUGALA KISHORE PANDA	956/2025
151	D-CRLA/19371/2024 CRLA/696/2024	RISHU KUMAR MP	S.S.RAY (2)	957/2025
152	D-CRLA/6332/2025	DASHA BAG	DURGA PRASAD PATTAİK	

	CRLA/283/2025	MP		958/2025
153	D-CRLA/9834/2025	BIJAY LAXMI DASH	JUGALA KISHORE PANDA	
	CRLA/ /	MP		959/2025
154	D-CRLA/9834/2025	BIJAY LAXMI DASH	JUGALA KISHORE PANDA	
	CRLA/ /	MP		960/2025
155	D-CRLA/117/2011	HARIHAR PATRA	M/S.D.D.NAYAK	
	CRLA/117/2011	MP		961/2025
156	D-CRLA/258/2023	BIKI@PRASANTA KUMAR SAHU	SUDEEP KUMAR SARANGI, M/S. ASHOK KU. SARANGI	
	CRLA/258/2023	MP		962/2025
157	D-CRLA/353/2016	SUSA@SUSHANTA ROUT		
	CRLA/353/2016	MP		963/2025
158	D-CRLA/9872/2025	DHANURJAY HARIJAN	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		964/2025
159	D-CRLA/9872/2025	DHANURJAY HARIJAN	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		965/2025
160	D-CRLA/13732/2024	LALIT HANS	SUSHANTA KUMAR JOSHI	
	CRLA/472/2024	MP		966/2025
161	D-CRLA/9881/2025	BHISMA JANI	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		967/2025
162	D-CRLA/9881/2025	BHISMA JANI	SANGRAM KESHARI ROUT	
	CRLA/ /	MP		968/2025
163	D-CRLA/9888/2025	BAHAN KHATEI	KEDAR CHANDRA SARANGI	
	CRLA/ /	MP		969/2025
164	D-CRLA/9888/2025	BAHAN KHATEI	KEDAR CHANDRA SARANGI	
	CRLA/ /	MP		970/2025
165	D-CRLA/9894/2025	SINGANA KALAKA	S.S.RAY (2)	
	CRLA/ /	MP		971/2025
166	D-CRLA/9896/2025	MILAN KHADIA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		972/2025
167	D-CRLA/9896/2025	MILAN KHADIA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		973/2025
168	D-CRLA/9896/2025	MILAN KHADIA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		974/2025
169	D-CRLA/9901/2025	UPENDRA SUNA @ UPENDRA @ DAU SUNA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		975/2025
170	D-CRLA/9901/2025	UPENDRA SUNA @ UPENDRA @ DAU SUNA	SURYAKANTA DWIBEDI	
	CRLA/ /	MP		976/2025
171	D-CRLA/9903/2025	SAMIR ROUT	SONITA BISWAL	
	CRLA/ /	MP		977/2025
172	D-CRLA/9903/2025	SAMIR ROUT	SONITA BISWAL	
	CRLA/ /	MP		978/2025
173	D-CRLA/3202/2025	NARENDRA KALO	UMA SHANKAR PATEL	
	CRLA/255/2025	MP		979/2025
174	D-CRLA/21457/2024	NAKULA KANHAR	SUBHAM SHARMA	
	CRLA/725/2024	MP		980/2025
175	D-CRLA/9961/2025	JITESH KUMAR SAHU	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		981/2025
176	D-CRLA/9961/2025	JITESH KUMAR SAHU	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		982/2025
177	D-CRLA/1114/2025	SANJAY PRADHAN	SUJIT KUMAR PATTNAIK	
	CRLA/93/2025	MP		983/2025
178	D-WA/13041/2025	SURENDRA KUMAR JENA	SAMEER KUMAR DAS	
	WA/ /	MP		1788/2025
179	D-WA/839/2023	DY. DIRECTOR, ESI CORP. REGIONAL OFFICE, Bhubaneswar	ANIL KUMAR PRASAD RAY	
	WA/839/2023	MP		1789/2025
180	D-WA/12407/2025	REGULATED MARKETING COMMITTEE, HANULICRIP, GANYAM		
	WA/ /	MP		1790/2025
181	D-WA/12405/2025	REGULATED MARKETING COMMITTEE, HANULICRIP, GANYAM		
	WA/ /	MP		1791/2025
182	D-WA/13140/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1792/2025
183	D-WA/13140/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		1793/2025

184	D-WA/66/2017 WA/66/2017	DR.UTTAMKUMAR SAMANTA MP		1794/2025
185	D-WA/2257/2023 WA/2257/2023	ASHOK KUMAR DORA MP	LIGENS MISHRA, DIGAMBARA MISHRA, DEEPALI MOHAPATRA	1795/2025
186	D-WA/13230/2025 WA/ /	PADMABATI SUNA MP	SAROJA KANTA SAMAL	1796/2025
187	D-WA/13271/2025 WA/ /	KORAPUT CENTRAL CO-OPERATIVE BANK MP	<del>RAJENDRA KUMAR</del>	1797/2025
188	D-WA/13271/2025 WA/ /	KORAPUT CENTRAL CO-OPERATIVE BANK MP	<del>RAJENDRA KUMAR</del>	1798/2025
189	D-WA/12994/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1799/2025
190	D-WA/12994/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1800/2025
191	D-WA/12994/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE, A.G.A.	1801/2025
192	D-WP(C)/10819/2025 WP(C)/8250/2025	PRAMOD KUMAR SAHOO MP		5371/2025
193	D-WP(C)/12989/2025 WP(C)/9318/2025	SREENIVASA SAHU MP	SANGRAM KUMAR SINGH	5372/2025
194	D-WP(C)/12990/2025 WP(C)/ /	PRABHUTTA PANDA MP	SANGRAM KUMAR SINGH	5373/2025
195	D-WP(C)/12991/2025 WP(C)/9303/2025	KAJAL KUMAR PRAHARAJ MP	SANGRAM KUMAR SINGH	5374/2025
196	D-WP(C)/12992/2025 WP(C)/ /	MADHUCHHANDA BEHERA MP	SANGRAM KUMAR SINGH	5375/2025
197	D-WP(C)/21886/2024 WP(C)/13160/2024	DHOINA KUMAR SAMANTRAY MP	LALATENDU SAMAL	5376/2025
198	D-WP(C)/13001/2025 WP(C)/ /	SASMITA DAS ADHIKARI MP	BISWAJIT MOHAPATRA	5377/2025
199	D-WP(C)/11705/2025 WP(C)/8527/2025	JAGABANDHU SAHU MP	ARUN KUMAR PATRA	5378/2025
200	D-WP(C)/11709/2025 WP(C)/8469/2025	SANGRAM KESHARI NAYAK MP	ARUN KUMAR PATRA	5379/2025
201	D-WP(C)/12064/2025 WP(C)/8937/2025	GOBINDA CHANDRA MAGAR MP	MANAS RANJAN BADAJENA	5380/2025
202	D-WP(C)/13005/2025 WP(C)/ /	BABURAM SUTAR MP	GOKULANANDA SAHU	5381/2025
203	D-WP(C)/13009/2025 WP(C)/9265/2025	BISHNU PRASAD NAIK MP	LAXMIKANTA MOHANTY	5382/2025
204	D-WP(C)/8948/2025 WP(C)/6743/2025	SUNIL KUMAR SAHOO MP		5383/2025
205	D-WP(C)/13010/2025 WP(C)/9277/2025	RINKI PRUSTY MP	LAXMIKANTA MOHANTY	5384/2025
206	D-WP(C)/53265/2024 WP(C)/32717/2024	CHINAM SIBA SANKAR PATRA MP		5385/2025
207	D-WP(C)/13015/2025 WP(C)/ /	DIVYA PENTA, GARABANDHA, GAJAPATIRAMESH CHANDRA JENA MP		5386/2025
208	D-WP(C)/13018/2025 WP(C)/ /	SUBHASMITA MOHANTY MP	DEVI PRASAD DASH	5387/2025
209	D-WP(C)/21243/2023 WP(C)/21243/2023	JAURU EKKA MP	SAMEER KUMAR DAS	5388/2025
210	D-WP(C)/13020/2025 WP(C)/9280/2025	RUJINA SWAIN MP	UPENDRA KUMAR SAMAL	5389/2025
211	D-WP(C)/13021/2025 WP(C)/9261/2025	RAMESH CHANDRA DORA MP	TANMAY MISHRA	5390/2025
212	D-WP(C)/39855/2024 WP(C)/24199/2024	LOKANATH DORA MP	GYANENDRA KUMAR TRIPATHY	5391/2025
213	D-WP(C)/39852/2024 WP(C)/23479/2024	GOURA CHANDRA NALLA MP	GYANENDRA TRIPATHY	5392/2025
214	D-WP(C)/30442/2024 WP(C)/17377/2024	MAITREE MOHANTY MP		5393/2025
215	D-WP(C)/13027/2025	PRAFULLA GIRI	UMA CHARAN MISHRA	

	WP(C)/ /	MP		5394/2025
216	D-WP(C)/3463/2025	ASHOKE CHAKRABORTY	ANKITA MUKHERJI	
	WP(C)/5398/2025	MP		5395/2025
217	D-WP(C)/13034/2025	PRAKASH KUMAR SAHOO	ARUN KUMAR PATRA	
	WP(C)/9311/2025	MP		5396/2025
218	D-WP(C)/13037/2025	CHITTA RANJAN PATRA	ARUN KUMAR PATRA	
	WP(C)/9304/2025	MP		5397/2025
219	D-WP(C)/13030/2025	BIJAYA KUMAR DORA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5398/2025
220	D-WP(C)/13040/2025	PURUSHOTTAM SETHY	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5399/2025
221	D-WP(C)/13042/2025	SANTOSH KUMAR BEHERA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5400/2025
222	D-WP(C)/13043/2025	SUJATA MOHAPATRA	KALINGA KESHARI MOHAPATRA	
	WP(C)/9285/2025	MP		5401/2025
223	D-WP(C)/13045/2025	CHITA RANJAN NAYAK	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5402/2025
224	D-WP(C)/12384/2025	SUBRATA PATEL	SASWATI MOHAPATRA	
	WP(C)/8988/2025	MP		5403/2025
225	D-WP(C)/13048/2025	UDAYA DAKUA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5404/2025
226	D-WP(C)/13056/2025	M/S GEOFAST FLOUR MILLS PRIVATE LTD	RAMBHUJ CHANDRA JENA	
	WP(C)/ /	MP		5405/2025
227	D-WP(C)/8094/2025	NIRANJAN CHOUDHURY		
	WP(C)/6259/2025	MP		5406/2025
228	D-WP(C)/13054/2025	RASMIBALA JENA	MAHESWAR MOHANTY	
	WP(C)/ /	MP		5407/2025
229	D-WP(C)/13061/2025	GENERAL SECY, ODISHA UNIVERSITY OF SCIENCE AND TECHNOLOGY	COMRADE TINK AND TECHNOLOGY WORKERS UNION (REGD.), BBSR	
	WP(C)/ /	MP		5408/2025
230	D-WP(C)/13065/2025	RAJESH MISHRA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5409/2025
231	D-WP(C)/32456/2023	SRIKANTA PRADHAN	BHAGABAN BEHERA	
	WP(C)/32456/2023	MP		5410/2025
232	D-WP(C)/13064/2025	ASHIS KUMAR NAYAK	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5411/2025
233	D-WP(C)/13066/2025	RADHE SHYAM MOHANTY	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5412/2025
234	D-WP(C)/33468/2023	BIRANCHI KUMAR DASH	UPENDRA KUMAR SAMAL	
	WP(C)/33468/2023	MP		5413/2025
235	D-WP(C)/13067/2025	KAILASH CHANDRA BEHERA	JATINDRA KUMAR MOHAPATRA	
	WP(C)/ /	MP		5414/2025
236	D-WP(C)/13068/2025	SANTOSH KUMAR RATH	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5415/2025
237	D-WP(C)/13026/2025	SUBHASIS MUND	KRISHNA CHANDRA SAHU	
	WP(C)/9302/2025	MP		5416/2025
238	D-WP(C)/13071/2025	DIGAMBAR MAHARANA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5417/2025
239	D-WP(C)/13029/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WP(C)/ /	MP		5418/2025
240	D-WP(C)/13072/2025	SUDHIR KUMAR SAHANI	DHANANJAYA MUND	
	WP(C)/ /	MP		5419/2025
241	D-WP(C)/13029/2025	STATE OF ODISHA	BIMBISAR DASH,A.G.A	
	WP(C)/ /	MP		5420/2025
242	D-WP(C)/13074/2025	SUBASH CHANDRA GOUDA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5421/2025
243	D-WP(C)/13075/2025	GHANASHYAM GOCHAYAT	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5422/2025
244	D-WP(C)/13078/2025	JAYARAM SETHY	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5423/2025
245	D-WP(C)/13028/2025	AMIYA KUMAR PATEL	KRISHNA CHANDRA SAHU	
	WP(C)/9291/2025	MP		5424/2025
246	D-WP(C)/13032/2025	BINOD KUMAR SAHU	KRISHNA CHANDRA SAHU	
	WP(C)/9296/2025	MP		5425/2025

247	D-WP(C)/13088/2025 WP(C)/ /	RANKANATH SETHI MP	UMA CHARAN MISHRA	5426/2025
248	D-WP(C)/13091/2025 WP(C)/ /	NALAJI DORA MP	UMA CHARAN MISHRA	5427/2025
249	D-WP(C)/13096/2025 WP(C)/ /	BIJAYANANDA SATAPATHY MP	UMA CHARAN MISHRA	5428/2025
250	D-WP(C)/13104/2025 WP(C)/ /	PRABAS KUMAR MISHRA MP	UMA CHARAN MISHRA	5429/2025
251	D-WP(C)/13109/2025 WP(C)/ /	PANKAJ SETHY MP	UMA CHARAN MISHRA	5430/2025
252	D-WP(C)/13110/2025 WP(C)/ /	MID EAST INTEGRATED STEELS LIMITED MP	PRABHU PRASAD MOHANTY	5431/2025
253	D-WP(C)/13114/2025 WP(C)/ /	KISHORE KUMAR RAY MP	MANOJ KUMAR PANDA	5432/2025
254	D-WP(C)/8373/2025 WP(C)/6199/2025	JYOTIRANJAN MALLICK MP	PAMI RATH	5433/2025
255	D-WP(C)/13112/2025 WP(C)/ /	MID EAST INTEGRATED STEELS LIMITED MP	PRABHU PRASAD MOHANTY	5434/2025
256	D-WP(C)/13113/2025 WP(C)/ /	SRIKANTA KUMAR SATAPATHY MP	UMA CHARAN MISHRA	5435/2025
257	D-WP(C)/13115/2025 WP(C)/ /	JYOTIRMAYEE ROUT MP	KRUSHNA CHANDRA DASH	5436/2025
258	D-WP(C)/13116/2025 WP(C)/ /	KADAMBARI MOHANTA MP	SANJAY KUMAR SAMANTARAY	5437/2025
259	D-WP(C)/9828/2025 WP(C)/7278/2025	EXECUTIVE ENGINEER (ELECTRICAL), TP MP	PRASANTA KUMAR TRIPATHY	5438/2025
260	D-WP(C)/6205/2025 WP(C)/4998/2025	DRAUPADI SAHU MP	CHITTA RANJAN PATNAIK	5439/2025
261	D-WP(C)/39804/2024 WP(C)/24379/2024	HEMANTA KUMAR DAS MP		5440/2025
262	D-WP(C)/13036/2025 WP(C)/ /	M/S. METRO BUILDERS PVT. LTD. MP	AFRAAZ SUHAIL	5441/2025
263	D-WP(C)/13127/2025 WP(C)/ /	CHERUKURU SATIS KUMAR @ CH SATIS MP	PRASANTA KUMAR MISHRA	5442/2025
264	D-WP(C)/13027/2018 WP(C)/13027/2018	RAGHUNATH DAS MP		5443/2025
265	D-WP(C)/13131/2025 WP(C)/ /	M/S RAJESH KEDIA MP	BHABANI PRASAD MOHANTY	5444/2025
266	D-WP(C)/4970/2025 WP(C)/4096/2025	MANAMATI PUJARI MP	NEELAKANTHA PANDA	5445/2025
267	D-WP(C)/4970/2025 WP(C)/4096/2025	MANAMATI PUJARI MP	SUKANTA KUMAR DALAI	5446/2025
268	D-WP(C)/13134/2025 WP(C)/ /	HIRAMANI MURMU MP	SARADA PRASAD DASH	5447/2025
269	D-WP(C)/19031/2019 WP(C)/19031/2019	SUBHALAXMI PANDA MP	M/S.B.S.TRIPATHY 1	5448/2025
270	D-WP(C)/7445/2023 WP(C)/7445/2023	NIRANJAN PATRA MP	BIMBISAR DASH	5449/2025
271	D-WP(C)/13153/2025 WP(C)/ /	B. KALABATI PATRA MP	RABI NARAYAN MISHRA	5450/2025
272	D-WP(C)/4434/2024 WP(C)/3020/2024	NIRANJAN BARIK MP	MAHESWAR MOHANTY	5451/2025
273	D-WP(C)/13157/2025 WP(C)/ /	M/S. CAPITAL INDANE, SAMANTARAPUR, MP	HARSHANA NAYAK	5452/2025
274	D-WP(C)/11721/2025 WP(C)/8636/2025	DR.SWAPAN KUMAR KARAK MP	HARMOHAN DHAL	5453/2025
275	D-WP(C)/13160/2025 WP(C)/ /	TP WESTERN ODISHA DISTRIBUTION LTD, MP	PRASANTA KUMAR TRIPATHY	5454/2025
276	D-WP(C)/13118/2025 WP(C)/ /	RAJENDRA GOUDA MP	UMA CHARAN MISHRA	5455/2025
277	D-WP(C)/13161/2025 WP(C)/ /	PRASANNA KUMAR RAY MP	UMA CHARAN MISHRA	5456/2025
278	D-WP(C)/13162/2025	GOURANGA BHUYAN	UMA CHARAN MISHRA	

	WP(C)/ /	MP		5457/2025
279	D-WP(C)/13163/2025	HARIBOLA BISHI	SANJEEV UDGATA	
	WP(C)/ /	MP		5458/2025
280	D-WP(C)/13163/2025	HARIBOLA BISHI	SANJEEV UDGATA	
	WP(C)/ /	MP		5459/2025
281	D-WP(C)/1335/2025	BIKASH CHANDRA BADU		
	WP(C)/1821/2025	MP		5460/2025
282	D-WP(C)/13166/2025	RUBY DASH	SAILABALA JENA	
	WP(C)/ /	MP		5461/2025
283	D-WP(C)/13165/2025	SANKAR SETHY	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5462/2025
284	D-WP(C)/13167/2025	ANANATA NAYAK	RUDRA NARAYAN PARIJA	
	WP(C)/ /	MP		5463/2025
285	D-WP(C)/13169/2025	SUSANTA SWAIN	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5464/2025
286	D-WP(C)/13093/2025	RAMESH SATNAMY	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5465/2025
287	D-WP(C)/13172/2025	PRANAB KUMAR SATAPATHY	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5466/2025
288	D-WP(C)/13173/2025	KARTIK CHANDRA NAYAK	ABHAY KHANDELWAL	
	WP(C)/ /	MP		5467/2025
289	D-WP(C)/13175/2025	CHANCHALA NAYAK	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5468/2025
290	D-WP(C)/13179/2025	ASHOK KUMAR SATAPATHY	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5469/2025
291	D-WP(C)/13182/2025	BISWAJIT SANDHA	GYANA RANJAN SETHI	
	WP(C)/9308/2025	MP		5470/2025
292	D-WP(C)/36981/2024	LUCKY PADHIARY	ADYASIDHI MISHRA	
	WP(C)/21243/2024	MP		5471/2025
293	D-WP(C)/13183/2025	SURENDRA MOHANTY	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5472/2025
294	D-WP(C)/13191/2025	KRUSHNA PRASAD MISHRA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5473/2025
295	D-WP(C)/13187/2025	RAMAKANTA MOHAPATRA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		5474/2025
296	D-WP(C)/13202/2025	GANESH DAKUA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5475/2025
297	D-WP(C)/13201/2025	SANJAY KUMAR MOHANTA	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		5476/2025
298	D-WP(C)/13205/2025	SARADA PRASAD ACHARYA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5477/2025
299	D-WP(C)/13210/2025	BHASKAR GOUDA	UMA CHARAN MISHRA	
	WP(C)/ /	MP		5478/2025
300	D-WP(C)/13208/2025	MANOJ KUMAR RATH	ANJAN KUMAR BISWAL	
	WP(C)/ /	MP		5479/2025
301	D-WP(C)/13213/2025	AMARJYOTI SIGH DEO	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		5480/2025
302	D-WP(C)/13216/2025	SANJAYA KUMAR ROUT	SPANDAN SRICHANDAN	
	WP(C)/ /	MP		5481/2025
303	D-WP(C)/13219/2025	SRIRAM PADARBINDA ACHARJYA	MANOJ KUMAR MOHANTY	
	WP(C)/ /	MP		5482/2025
304	D-WP(C)/13221/2025	SISIR CHARAN BISWAL	SPANDAN SRICHANDAN	
	WP(C)/ /	MP		5483/2025
305	D-WP(C)/13223/2025	DHANAMATI MEHER	BIPLABA P.B. BAHALI	
	WP(C)/ /	MP		5484/2025
306	D-WP(C)/27715/2024	MINATI DASH	KAILASH CHANDRA KAR	
	WP(C)/16912/2024	MP		5485/2025
307	D-WP(C)/13233/2025	SAROJINI NAG	SRIKANTA MAHUNTA	
	WP(C)/ /	MP		5486/2025
308	D-WP(C)/19251/2024	INDIRAGANDHI CO-HOUSING COLONY, KHANDA	KRANDEAT ROY	
	WP(C)/10877/2024	MP		5487/2025
309	D-WP(C)/13236/2025	ASHOK KUMAR BEHERA	KUNAL KUMAR SWAIN	
	WP(C)/ /	MP		5488/2025

310	D-WP(C)/1112/2025 WP(C)/1398/2025	ASHOK KUMAR VALLURI MP	SUKUMAR GHOSH	5489/2025
311	D-WP(C)/7819/2025 WP(C)/5917/2025	MITALI MISHRA MP	SUKANTA KUMAR DALAI	5490/2025
312	D-WP(C)/22166/2024 WP(C)/12541/2024	M/S. PRADHAN CONSTRUCTION, ANGUL MP	SUKANTA KUMAR DALAI	5491/2025
313	D-WP(C)/3354/2025 WP(C)/2863/2025	SUJATA KUMARI DASH MP		5492/2025
314	D-WP(C)/13242/2025 WP(C)/ /	GAYATRI JENA MP	BHARAT BHUSAN ROUSTRAY	5493/2025
315	D-WP(C)/765/2025 WP(C)/1036/2025	M/S. PRADHAN CONSTRUCTION, ANGUL MP	SUKANTA KUMAR DALAI	5494/2025
316	D-WP(C)/13260/2025 WP(C)/ /	BAIDEHI MAJHI @ BOHIDEHI MAJHI MP	ARJUNA CHARANA BEHERA	5495/2025
317	D-WP(C)/6418/2025 WP(C)/4891/2025	BUCHI AMMA MP		5496/2025
318	D-WP(C)/10586/2025 WP(C)/ /	ARUN KUMAR ROUT MP	BASUDEV BARIK	5497/2025
319	D-WP(C)/51602/2024 WP(C)/31446/2024	DIPALI DEBASMITA DAS MP	PARTHA MUKHERJI	5498/2025
320	D-WP(C)/34838/2024 WP(C)/21488/2024	GANESWAR BEHERA MP	PRADEEP KUMAR KHUNTIA	5499/2025
321	D-WP(C)/12671/2025 WP(C)/9141/2025	PURI GANTUA NIJOG, SHREE GOPINATH MP	SELVI MISHRA	5500/2025
322	D-WP(C)/13267/2025 WP(C)/ /	DURGA SANKAR DASH MP	PRONOY MOHANTY	5501/2025
323	D-WP(C)/13270/2025 WP(C)/ /	SANTOSH KUMAR JENA MP	SPANDAN SRICHANDAN	5502/2025
324	D-WP(C)/6946/2025 WP(C)/7088/2025	RAJ KUMAR BARIHA MP	AMIT PRASAD BOSE	5503/2025
325	D-WP(C)/8246/2025 WP(C)/6262/2025	RAMESH CHANDRA BADAJENA MP	SAROJA KANTA SAMAL	5504/2025
326	D-WP(C)/13280/2025 WP(C)/ /	LATIKA MOHAPATRA MP	CHITTA RANJAN PATNAIK	5505/2025
327	D-WP(C)/13281/2025 WP(C)/ /	M/S. PRAFULLA CHANDRA KHATUA, MAYUR MP	UPESHANUBAL	5506/2025
328	D-WP(C)/13283/2025 WP(C)/ /	MADHUSUDAN SAHU MP	ISHWAR MOHANTY	5507/2025
329	D-WP(C)/13287/2025 WP(C)/ /	ROJALIN PARIDA MP	SUBHRANSU BHUSAN MOHANTY	5508/2025
330	D-WP(C)/13252/2025 WP(C)/ /	DOLAGOBINDA DAS MP	DOLAGOBINDA MOHAPATRA	5509/2025
331	D-WP(C)/13235/2025 WP(C)/ /	MEHERUN NISHA MP	DOLAGOBINDA MOHAPATRA	5510/2025
332	D-WP(C)/13305/2025 WP(C)/ /	SATYA RANJAN MOHARANA MP	DEBENDRA KUMAR SAHOO (1)	5511/2025
333	D-WP(C)/13253/2025 WP(C)/ /	MOHAMMAD ANWAR MP	KSHIROD KUMAR SAHOO	5512/2025
334	D-WP(C)/13311/2025 WP(C)/ /	MANJULATA BEHERA MP	PRASANTA KUMAR TRIPATHY	5513/2025
335	D-WP(C)/13313/2025 WP(C)/ /	SASMITA OJHA MP	PRASANTA KUMAR TRIPATHY	5514/2025
336	D-WP(C)/13314/2025 WP(C)/ /	AMIN MOHAMMED MP	SIDHESWAR MALLIK	5515/2025
337	D-WP(C)/13317/2025 WP(C)/ /	PRAVAT MAHARANA MP	PRASANTA KUMAR TRIPATHY	5516/2025
338	D-WP(C)/13323/2025 WP(C)/ /	PRANA KISHORE MISHRA MP	BIBEKANANDA BHUYAN	5517/2025
339	D-WP(C)/13320/2025 WP(C)/ /	KARUNAKAR SAHOO MP	PRASANTA KUMAR TRIPATHY	5518/2025
340	D-WP(C)/13325/2025 WP(C)/ /	MANJULATA SAHOO MP	PRASANTA KUMAR TRIPATHY	5519/2025
341	D-WP(C)/13326/2025	PRANA KISHORE MISHRA	BIBEKANANDA BHUYAN	

	WP(C)/ /	MP		5520/2025
342	D-WP(C)/13328/2025	PRANA KISHORE MISHRA	BIBEKANANDA BHUYAN	
	WP(C)/ /	MP		5521/2025
343	D-WP(C)/13329/2025	BAMADEBA PRADHAN	PRAJIT KUMAR PRADHAN	
	WP(C)/ /	MP		5522/2025
344	D-WP(C)/13334/2025	PRAVAKAR PRADHAN	SHIVSANKAR MOHANTY	
	WP(C)/ /	MP		5523/2025
345	D-WP(C)/13337/2025	PRANA KISHORE MISHRA	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		5524/2025
346	D-WP(C)/13341/2025	MOHAMMED SHAMIM	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		5525/2025
347	D-WP(C)/13347/2025	BIKRAM KESHARI NAYAK	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		5526/2025
348	D-WP(C)/13351/2025	DEBASISH DAS	SUBHENDU KUMAR NAYAK	
	WP(C)/ /	MP		5527/2025
349	D-WP(C)/13358/2025	M/S LTIMINDTREE LTD., BBSR	SATYA SMRUTI MOHANTY	
	WP(C)/ /	MP		5528/2025
350	D-WP(C)/13360/2025	SWETA DHRUBA PANIGRAHY	TANMAY MISHRA	
	WP(C)/ /	MP		5529/2025
351	D-WP(C)/13370/2025	MADHUSMITA BARIK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		5530/2025
352	D-WP(C)/13375/2025	BASUDEB BEHERA	BRAHMANANDA TRIPATHY	
	WP(C)/ /	MP		5531/2025
353	D-WP(C)/13374/2025	BIJAYA SAMAL	RAJKISHORE SWAIN	
	WP(C)/ /	MP		5532/2025
354	D-WP(C)/13379/2025	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	RESHMA KUMAR MAHALI	
	WP(C)/ /	MP		5533/2025
355	D-WP(C)/13380/2025	SABITA NAYAK	DIBYAJYOTI NAYAK	
	WP(C)/ /	MP		5534/2025
356	D-WP(C)/13382/2025	JAYANTA KUMAR JENA	MALAYA KUMAR MISHRA	
	WP(C)/ /	MP		5535/2025